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CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

✓ O.A/T/A No. O.A.3.8/2007

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SECTION OFFICER (Judl.)

Kalita  
21.9.17

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH:

ORDERSHEET

1. Original Application No. 38/07
2. Misc Petition No. /
3. Contempt Petition No. /
4. Review Application No. /

Applicant(s) C. S. Hazarika - vs Union of India & Ors

Advocate for the Applicant(s) MR Y. S. Mannan  
MS. C. S. Rama

Advocate for the Respondant(s) CG SC

Notes of the Registry	Date	Order of the Tribunal
This application is in form is filed in Form No:- Date No. 346650767 Date 5.9.07 Dy. Registrar	12.2.07	In this application the applicant has been selected for the post of Inspector of Post Offices vide order dated 31.07.06 as SC candidate. On being selected for appointment as Inspector of Post Offices as per the examination, 2005 the applicant did not appear in the Examination, 2004 for the said post as the same has become irrelevant for the applicant on his selection in the Examination 2005. Further the applicant was also issued a letter dated 18.8.06 by the Respondents confirming his selection for appointment as Inspector of Posts on the basis of the Inspector of Posts Examination for the year 2005. Pursuant to the said letters of selection the respondent No.1 issued letter dated 22.09.06 whereby the names of the

Steps taken w.r.t  
Envelops to two respondent  
Part 2.

N. S. 9.2.07

W  
contd/

21  
12.2.07

selected candidates have been revised and the name of the applicant could not find place in the said revised list of selected candidates for the post of Inspector Posts Examination, 2005. The applicant filed a representation incorporating his grievances before the respondents. But there is no response. Thereafter, the applicant approached this Tribunal by filing an application in O.A.No.292 of 06 for directing the respondent authorities to dispose of the representation dated 23.10.06

within a period of two months. In compliance of the order of the Tribunal the respondent No.2 has held that the declaration of result of the applicant was against the formulated guidelines stipulated for recruitment of Inspector of Posts. The applicant has neither locus standi to claim for the same nor is entitled to be declared as successful against a single vacancy of Schedule Caste quota. Being aggrieved the applicant has filed this O.A.

I have heard Mr. U. Sharma learned counsel for the applicant and Mr. G. Baishya, learned Sr.C.G.S.C. for the respondents. Considering the facts and circumstances of the case the O.A. has to be admitted.

Contd/-

12.2.07

Application is admitted. Issue notice on the respondents. Six weeks time is granted to file written statement. Post the matter on 27.3.07.

(1) Service report awaited.  
(2) No Wts has been biled.

26  
26.3.07.

Vice-Chairman

lm

27.3.07

Let the case be listed for filing written statement and further orders. Post the matter on 1.5.07.

No Wts has been biled.

30  
30.4.07.

Vice-Chairman

lm

1.5.07. This case will be heard along with S.A. No. 321 of 06 on 17.5.07.

Vice-Chairman

lm

1.5.07. Counsel for the respondents wanted further time to file written statement. He has submitted that he has got instructions reply to be filed. Post the matter on 5.6.07.

No Wts has been biled.

3  
1.6.07.

Vice-Chairman

lm

5.6.2007

Mr.G.Baishya, learned Sr.C.G.S.C. requested for further time to file reply statement. Three weeks' time is allowed.

Post on 27.6.2007.

Wts not biled.

3  
26.6.07.

Vice-Chairman

/bb/

OA-38/07

27.6.2007

Further time of four weeks is sought to file reply statement. However, considering the urgency in the matter Respondents are directed to file reply statement within two weeks.

27.6.07.

For compliance.

Post on 10.7.2007.

Wb's not bailed.

/bb/

BB  
9.7.07.

10.7.2007

Let the case be posted on 20.07.2007. Considering the urgency in the matter Respondents are directed to file reply statement by that time, if not matter will be proceeded without reply statement.

Wb's next bailed.

BB  
19.7.07.

/bb/

16.8.07

Wb's submitted  
to Respondents, page  
1 to 34. Copy served  
copy kept in 'C' file.  
Under-taking given  
for serve the copy.

BB

20.7.2007

Respondents were granted several times to file reply statement. On 10.7.2007 considering the urgency this Court directed the Respondents to file reply statement as a last opportunity by today. But today also no reply statement is forthcoming.

Post the case for hearing on 8.8.2007. In the meantime Respondents shall file reply statement.

Wb's bailed.

BB  
23.8.07.

/bb/

Vice-Chairman

24.8.07

Post on 12.9.2007 for hearing.

The respondents are also directed to take instruction as to whether 2005 SC quota vacancies are still available.

Wts filed.

24.8.07

Vice-Chairman

pg

12.9.07.

Judgment delivered in open Court.

Kept in separate sheets. Application is disposed of. No costs.

Revd  
Gabin Jyoti  
Sr. C.A.S.C.

24.8.07

lm

1  
Vice-Chairman

25. 9.07

Copy of the

order has been  
sent to the office  
for issuing the  
same to the appellants

itf

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH

O.A. No. 38 of 2007

DATE OF DECISION: 12.09.2007

Md. Chandra Sekhar Hazarika

.....Applicant/s

Mr. U. Sharma

.....Advocate for the  
Applicant/s.

- Versus -

U.O.I. & Ors

.....Respondent/s

Mr. G. Baishya, Sr.C.G.S.C.

.....Advocate for the  
Respondents

CORAM

THE HON'BLE MR. K.V. SACHIDANANDAN, VICE CHAIRMAN

1. Whether reporters of local newspapers may be allowed to see the Judgment?

Yes/No

2. Whether to be referred to the Reporter or not?

Yes/No

3. Whether to be forwarded for including in the Digest Being compiled at Jodhpur Bench & other Benches ?

Yes/No

4. Whether their Lordships wish to see the fair copy of the Judgment?

Yes/No

M/91  
Vice-Chairman

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH

Original Application No.38 of 2007

Date of Order: This the 12<sup>th</sup> Day of September, 2007.

**HON'BLE MR.K.V.SACHIDANANDAN, VICE-CHAIRMAN**

Sri Chandra Sekhar Hazarika  
S/O Late Tileswar Hazarika  
Resident of Milan Nagar  
P.O. C.R.Building  
Dibrugarh-786003.

Applicant

By Advocate Mr.Y.S.Mannan, Mr.U.Sharma

-Versus-

1. The Union of India,  
Represented by the Director General, Govt. of India,  
Ministry of Communications  
and Information Technology, Department of Posts,  
Dak Bhawan.Sansad Marg  
New Delhi
2. The Chief Postmaster General,  
Assam Circle, Meghdoot Bhawan,  
Guwahati-1.

By Advocate Mr.G.Baishya, Sr.C.G.S.C.

**ORDER (ORAL)**

**K.V.SACHIDANANDAN, V.C:**

The present application is directed against the order dated 05.01.07 passed by the Respondents No.2 declining to consider the case of the applicant for appointment to the Inspector of Post without following the Statutory Rules regarding accommodation of the applicant against backlog vacancy for Scheduled Caste category for 2004 by carrying forward to 2005. No consideration of the same have illegally deprived the applicant from appearing the Examination 2006 for which he has lost two years of his career and as such have



suffered irreparable loss and injury. Aggrieved by the said action of the respondents the applicant has filed this O.A seeking the reliefs.

2. The Respondents has filed the written statement contending that on scrutiny of the result of Inspector of Posts dated 26.7.2006, it came to know that the name of Sri Kumar Ranjan Roy was wrongly shown against unreserved quota. On detection of the mistake, the result was recast and the name of the applicant was eliminated from the recast result because the applicant had no better claim on merit than the selected candidate, Sri Kumar Ranjan Ray. It is also mentioned that the Examination of Inspector of Postal Departmental is a competitive one and the selection was made on merit basis. Thus the claim of the applicant is not sustainable.

3. I have heard Mr. U. Sharma learned Counsel for the applicant and Mr. G. Baishya, learned Sr.C.G.S.C. for the respondents. When the matter came up for hearing the learned counsel for the applicant produced a letter dated 3.8.2007 issued by the Assistant Director General (DE), stating that Shri Kumar Ranjan Roy, SC, Assam Circle, is the successful candidate in the year, 2005. Counsel for the applicant has submitted that if the authorities would have appointed Sri Kumar Ranjan Roy in the backlog vacancy of 2004, the applicant would remain as selected candidate in the merit list dated 31.07.06. The applicant has prayed for direction to the Respondents to consider appointment of the applicant on carrying forward of the backlog vacancy of Scheduled Caste candidates from 2004 panel year as per the statutory rules. Counsel for the applicant has submitted that he will be satisfied if direction is given to the respondents to consider appointment of the applicant for the post of Inspector of Posts Offices on the carrying forward of the backlog vacancy of

Schedule Caste candidates from the 2004 Panel of the year. Counsel for the respondents has submitted that he has no objection if such direction is given. In the interest of justice this Court directs the Respondent No.2 to consider the case of the applicant in view of the order dated 3.8.2007 and pass a reasoned and speaking order and communicate the same to the applicant within a time frame of two months from the date of receipt of this order.

O.A. is disposed of. There shall be no order as to costs.



(K.V.SACHIDANANDAN)  
VICE-CHAIRMAN

LM

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**BEFORE THE CERNTRAL ADMINISTRATIVE TRIBUNAL**  
**GUWAHATI BENCH, GUWAHATI**  
 Guwahati Bench

Original Application No..... of 2007

Sri Chandra Sekhar Hazarika

..... APPLICANT

-VERSUS-

The Union of India & Ors.

..... RESPONDENTS

**I N D E X**

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Filed By :-

  
 Advocate

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**BEFORE THE CERNTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH, GUWAHATI**

**Original Application No. 38 of 2007**

**SYNOPSIS**

The present application is directed against the Order dated 05.01.07 passed by the Respondent No.2 declining to consider the case of the applicant for appointment to the Inspector of Post without following the Statutory Rules regarding accommodation of the applicant against backlog vacancy for Scheduled Caste category for 2004 by carrying forward to 2005. No consideration of the same have illegally deprived the applicant from appearing the Examination, 2006 for which he has lost two precious years of his career and as such have suffered irreparable loss and injury.

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**BEFORE THE CERNTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH, GUWAHATI**

Original Application No.....36 of 2007

**LIST OF DATES**

26.05.99	The applicant was appointed as Postal Assistant in the Department of Posts, Dibrugarh Circle, Dibrugarh.
03.03.05	Internal Notification notifying Inspector of Post Examination, 2005.
26.05.06	Letter annexing the list of provisionally permitted candidates to appear in Examination, 2005.
17.07.06	Hall Permit issued to the applicant for the Examination, 2006.
31.07.06	Result of Departmental Examination for selection to the post of Inspectors Post Examination, 2005
18.08.06	Letter from Respondent No.3 informing the applicant about his selection for appointment.
22.09.06	Letter issued by the Respondent No.1 revising the list of earlier selected candidates.
18.10.06	Letter from Respondent No.2 informing cancellation of earlier result sheet dated 31.07.06.
19.10.06	Letter from Respondent No.3 to the applicant regarding recast of the earlier select list.
23.10.06	Representation filed by the applicant.
04.12.06	Order passed by this Hon'ble Tribunal in Original Application No. 291/2006 disposing of the application with a direction to the Respondent No.2 to consider and dispose the representation dated 23.10.06 within 2 months.
05.01.07	Order passed by the Respondent No.2 holding that the case of the petitioner cannot be considered at this stage.

*Interfer*  
18/12/2006  
31-12-07-

Chandra Sekhar Hazarika  
1/4

**BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH, GUWAHATI**

( An application under Section 19 of the Administrative  
Tribunal Act, 1985 )

**Original Application No: 38 of 2007**

**IN THE MATTER OF:**

Sri Chandra Sekhar Hazarika  
S.O.- Late Tileswar Hazarika  
Resident of Milan Nagar  
P.O.- C.R. Building  
Dibrugarh -786 003

.....Applicant

-Versus

1. The Union of India, Represented  
by the Director General, Govt. of  
India, Ministry of  
Communications and Information  
Technology, Department of Posts,  
Dak Bhavan, Sansad Marg  
New Delhi.

2. The Chief Postmaster General,  
Assam Circle, Meghdoott Bhawan  
Guwahati- 1.

..... Respondents

**DETAILS OF THE APPLICATION:**

Chandra Sekhar Hazarika

**I. Particulars of Orders against which this application is made :**

The present application is directed against the Order dated 05.01.07 passed by the Respondent No.2 whereby it was held that since the declaration of result of the petitioner was against the formulated guidelines and stipulated Rules for recruitment of Inspector of Posts, the petitioner has neither Locus standi to claim for the same nor is entitled to be declared as successful against a single vacancy of Schedule Caste quota, as another candidate belonging to the same community had a better claim than him on merit so the prayer for appointment of the petitioner could not be considered. Vide this application the petitioner challenged the Order dated 05.01.07 being inconsistent with the statutory Rules.

**II. Jurisdiction of the Tribunal :**

The applicant declares that the subject matter of the application is well within the jurisdiction of this Hon'ble Tribunal.

**III. Limitation :**

The applicant further declares that this application is filed within the limitation prescribed under Section 21 of the Administrative Tribunals Act, 1985.

**IV. Facts of the Case :**

(A) That the applicant is a citizen of India and a permanent resident of Milan Nagar, Dibrugarh, in the District if Dibrugarh, Assam and as such is entitled to all the rights, privileges and protections guaranteed to the citizens of India under the Constitution of India and the Laws framed thereunder.

(B) That the applicant is presently serving as Postal Assistant, in the office of the Post master General, Dibrugarh

Region, Dibrugarh under the Department of Posts. The applicant was initially appointed on 26.05.99 as Postal Assistant in the Deptt. of Posts, Dibrugarh Region, Dibrugarh, and has been working diligently and without any blemish and to the satisfaction of all concerned.

(C) That the applicant begs to state that the Respondent No.2 issued an internal advertisement dated 03.03.05 for examination to the post of Inspector, 2005 to be held from 12.08.05 to 14.08.05 as per the calendar of Departmental Examination, 2005. Application from eligible candidates in prescribed proforma were invited latest by 24.03.04. Further it was stated that vacancy be announced later on after declaration of the result of 2004.

A copy of internal advertisement dated 03.03.05 is annexed herewith and marked as **Annexure "A"**.

(D) That pursuant to the letter dated 03.03.05, the applicant applied for the said post and the Respondent No.2 vide its letter dated 26.05.05 enclosed a list of provisionally permitted candidates to appear in the Departmental Examination for promotion to the cadre of Inspector Posts, 2005 to be held from 12.08.05 to 14.08.05 as well as notifying the center.

A copy of letter dated 26.05.05 alongwith the list of permitted candidates is annexed herewith and marked as **Annexure "B"**.

(E) That thereafter the said examination for promotion to the cadre of Inspector posts, 2005 was held at the notified date and the applicant appeared in the said examination in his 1<sup>st</sup> chance and did very well and was expecting a positive results in his favour. But there was a long delay in declaration of the results of the said examination, 2005 and the applicant alongwith the other candidates were kept hanging.

(F) That in the meanwhile the internal advertisement or the examination for promotion to the cadre of Inspector posts, 2006 have been issued and dates for the examination was fixed from 04.09.06 to 06.08.06. The applicant being in the dark about the result of the earlier examination, 2005 applied for the same as an ardent caution on the ground that if he is not selected in the earlier examination, he would be able to take a chance at the present examination, 2006. The applicant was also issued the Hall Permit on 17.07.06 for appearing in the said Examination, 2006.

A copy of Hall Permit is annexed herewith and marked as **Annexure "C"**.

(G) That the applicant begs to state that soon after receipt of the Hall Permit for appearing in the Inspector Posts Examination, 2006, the results of the earlier examination 2005 was declared and was notified by the Respondent No.1 vide its Letter No. Staff/8-1/2005 dated 31.07.06. In the said result in order of merit, the applicant have been selected for appointment as Inspector of Post Offices and was placed at Serial No. 5 as a Scheduled Caste candidate.

A copy of letter dated 31.07.06 notifying the result of the Inspector Post Examination 2005 is annexed herewith and marked as **Annexure "D"**.

(H) That the applicant begs to state that on being selected for appointment as Inspector of Post Officer, the applicant did not appear in the Examination, 2006 for the said post as the same has become irrelevant for the applicant on his selection in the Examination, 2005. Further the applicant was also issued a letter dated 18.08.06 by the Superintendent of Post, Dibrugarh Division confirming his selection for appointment as Inspector of Posts on the basis of the Inspector of Post Examination for the year 2005.

A copy of letter dated 18.08.06 is annexed herewith and marked as **Annexure "E"**.

(I) That pursuant to the said letters of selection for appointment of the applicant as Inspector of Post, the Respondent No.1 issued a letter dated 22.09.06 whereby the names of the selected candidates have been revised and to the utter surprise and dissatisfaction of the applicant the name of the applicant could not find place in the said revised list of selected candidates for the Inspector Post Examination, 2005.

A copy of letter dated 22.09.06 alongwith the revised list is annexed herewith and marked as **Annexure "F"**.

(J) That thereafter, on the basis of the impugned letter dated 22.09.06 issued by the respondent No.1 revising the names of selected candidates for Inspector Posts Examination, 2006, the Respondent No.2 issued a letter dated 18.10.06 informing the cancellation of the earlier result and informing the new list of selected candidates.

A copy of letter dated 18.10.06 is annexed herewith and marked as **Annexure "G"**.

(K) That thereafter, the Superintendent of Post, Dibrugarh Division vide letter dated 19.10.06 informed the applicant that the name of the candidates has been recast for appointment as Inspector of Post Offices on the basis of Examination held in 2005 and the name of the applicant have not found place in the said select list and a new list have been prepared.

A copy of letter dated 19.10.06 is annexed herewith and marked as **Annexure "H"**.

(L) That the applicant begs to state that the applicant was devastated by the said recast of the selection of Inspector Posts in Examination, 2005 whereby the applicant's name did not figure. Though the applicant was selected for appointment in the said post when the results were declared, but the name of the applicant

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 Chandru Sekhar Hazarika

did not figure in the said list after revision. Because of the selection of the applicant in the Examination, 2005 the applicant did not appear in the examination, 2006 even though he was eligible and received his Hall Permit. Immediately thereafter the applicant filed a representation incorporating his grievances before the Respondent No.2 on 23.10.06 and also to respondent No.1. But even after a long delay, the applicant have not received any communication in this regard from either Respondent No.1 or Respondent No.2.

A copy of representation of the applicant is annexed herewith and marked as **Annexure "I".**

M. That thereafter the applicant approached this Hon'ble Tribunal by filing an application for a direction to the Respondents to quash the impugned revised list of candidates for Inspector of Posts Offices Examination, 2005 issued vide letter dated 22.09.06 by the Respondent No.1 and to direct appointment of the applicant in consonance with the Order of merit as per result dated 31.07.06 issued by Respondent No.2

N. That the said application was registered as OA No. 292/06 and this Hon'ble Tribunal vide its Order dated 04.12.06 disposed of the said application with a direction to the Respondent authorities to dispose of the representation dated 23.10.06 within a period of two months from the date of receipt of the Order.

A copy of the Order dated 04.12.06 is annexed herewith and marked as **ANNEXURE-J.**

O. That the applicant begs to state that the Respondent No.2 vide Order dated 05.01.07 disposed of the application dated 23.10.06 in compliance of the Order of the Hon'ble Tribunal dated 04.12.06 whereby the Respondent No.2 has held that the declaration of result of the applicant was against the formulated guidelines and stipulated rules for recruitment of Inspector of Posts, the applicant has neither locus standi to claim for the same nor is entitled to be declared as successful against a single vacancy

of Schedule Caste quota, as another candidate belonging to same community had a better claim than him on merit. So, his prayer for appointment cannot be considered. Further with regard to the backlog vacancy for SC category. The same could not be acceded at that stage.

A copy of the Order dated 05.01.07 is annexed herewith and marked as **ANNEXURE-K**.

P. That the applicant begs to state that after recasting the result, one Sri Kumar Ranjan Ray was selected as am Schedule Caste candidate in place of the applicant. In this regard, the applicant begs to state that Sri Kumar Ranjan Ray have earlier appeared in the Inspector of Post Examination, 2004 but was not selected. In the said Examination the Post of Schedule Caste remained vacant. Later, the said results of the failed Schedule Caste candidates were reviewed as per the directions of the Ministry of Communications and Information Technology vide letter dated 26.07.04. After review of the results, the high power committee who was entrusted to review the same recommended the name of Sri Kumar Ranjan Ray for the said post for the year 2004. The said recommendation was made prior to the declaration of the result of the 2005 Examination but even then the respondents have re-casted the result dated 31.07.06.

Q. That the applicant begs to state that thereafter the respondent No.2 vide letter dated 19.12.06 again sent reminder to the respondent No.1 with regard to the recommendation of Sri Kumar Ranjan Roy to the Inspector of Posts for the vacancy post of the 2004 Examination. The applicant further states that even though recommendations have been made but the authorities have not taken any action into that regard, thereby recasting the result dated 31.07.06 and appointed Sri Kumar Ranjan Roy as a Schedule Caste candidate in the 2005 Examination.

R. That the applicant begs to state that if the authorities would have appointed Sri Kumar Ranjan Ray in the in the backlog vacancy of 2004 under that circumstances the

Chander Sekhar Raychaudhury  
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applicant would remain as selected candidate in the merit list dated 31.07.06 and in that circumstances the result dated 31.07.06 would not have been re-casted. The recast of the results have ruined the carrier of the applicant for the lapse on the part of the respondent authorities in accommodating Sri Kumar Ranjan Ray against backlog vacancy for Schedule Caste category for 2004 in which case the applicant would automatically remain in the Select List dated 31.07.06

S. That being highly aggrieved by the impugned Order dated 05.01.07 of the Respondent authorities in rejecting the claim of the applicant for consideration for appointment as Inspector of Post Offices after being selected as per the Select List dated 31.07.06, the applicant has approached this Hon'ble Tribunal by way of this instant application for redressal of his grievances.

V. **Grounds of Relief With Legal Provision :**

- (a) For that the Respondent authorities have made manifest error in revising the list of selected candidates on the basis of Inspector Posts Officer Examination, 2005 dropping the name of the applicant.
- (b) For that, the respondent authorities have acted in a most illegal, arbitrary and malafide manner against the applicant in as much as the applicant have been duly selected for appointment in the post of Inspector and mad to suffer ever though there is no fault on the part of the applicant.
- (c) For that due to revision of the list of selected candidates for Inspector Posts Examination, 2005, the applicant could not appear in the said Examination, 2006 as a result of which he has lost 2 precious years of his career including training period which cannot be regained by any means.

Chandra Sekhar Hazarika

- (d) For that the applicant was selected in the order of merit for appointment as inspector of Post Offices on the basis of his performance shown in the results of the Inspector of Post Offices Examination, 2005 as a Scheduled Caste candidate. But in the revised list of selected candidates the name of the petitioner did not figure and Sri Kumar Ranjan Roy have been placed as Scheduled Caste candidate though he was recommended for appointment against the backlog vacancy for SC category of 2004. Under the above situation the applicant have to suffer for no fault in his part and have lost 2 precious years of his career.
- (e) For that, due to the delay in declaring the results, the applicant also received his Hall Permit for the said Examination, 2006 but due to his selection, he refrained from sitting in the examination, 2006. Therefore, revising the Select List of Examination, 2005 just after the examination of 2006 have illegally deprived the applicant by the respondent authorities which will have adverse ramification to the career of the applicant.
- (f) For that, under Reference Deptt. of Posts & Telegraphs, Office Memorandum No. 36012/2/96 Estt.(Res.) Dated 02.07.97, the reserved vacancies are to be determined afresh on the basis of post-based revised rosters and to be carried forward for future adjustments. As such if the backlog vacancy would have been brought forward, it would have created another vacancy for the Scheduled Caste and the applicant could have been accommodated in the said vacancy.
- (g) For that the backlog of ST/SC/ OBC is to be determined afresh as per the revised post based roosters. Vacancies against reserved categories will continue to be filled keeping in view the limit of 50% reservation in total vacancies being filed in a penal year. In the instant case the number of

vacancies have been notified to be 5 with 4 vacancies for other caste and 1 vacancy for Schedule Caste. Under the above circumstances the backlog of 1 vacancy of Schedule Caste should have been carried forward for the instant selection and in that case the applicant could have been appointed in the said vacancy.

- (h) For that the rejection of the applicant's claim does not fall within the Postal Directorate Guidelines and as such the said Order dated 05.01.07 is liable to be set aside and quashed.
- (i) For that the applicant has a strong *prima facie* case in his favour. The applicant shall suffer irreparable loss and injury if the Respondent authorities are not directed for appointment of the applicant to the post of Inspector of Post Offices in view of his selection as well as his claim for selection on the backlog vacancy to be carried forward for adjustment as well as granting all benefits attached to the said post.
- (j) For that, the applicant has demanded justice which has been denied to him.
- (k) For that this application has been filed *bona fide* and for the ends of justice.

#### **VI. Details of Remedies Exhausted :**

That the applicant declares that he has no other alternative and efficacious remedy available to him except by way of this instant application.

#### **VII. Matters not previously filed or pending with any other Court :**

That the applicant declares that no such writ petition or suits has been filed regarding the matter in respect of which this application has been made, before any Court or any other authority or any other Bench of the Tribunal or any such application, writ petition or suits pending before any of them.

**VIII. Relief's Sought For :**

In the premises aforesaid the applicant humbly prays that your Lordship would be pleased to admit this application, call for the records and issue a notice to the Respondents to show cause as to why the relief sought for by the applicant shall not be granted and after hearing the parties and /or cause or causes that may be shown be pleased to grant the following relief :

- (a) To quash the impugned Order dated 05.01.07 issued by the Respondent No.2.
- (b) To direct the Respondent authorities to appoint the applicant for the Inspector of Post Offices on the basis of a selection as per the result issued vide letter dated 31.07.06.
- (c) To direct the respondent authorities to consider appointment of the applicant on the carrying forward of the backlog vacancy of Schedule Caste candidates from 2004 Panel year as per the statutory rules.
- (d) Any other relief or reliefs to which the applicant is entitled to, under the facts and circumstances of the case, as may be deemed fit and proper by this Hon'ble Tribunal.
- (e) Cost of the application.

**IX. Particulars of the IPO :**

- (I) IPO No. : 34G 650267
- (II) Date of Issue : 5-2-07
- (III) Issued from : Gunnahat
- (IV) Payable at : Gunnahat

**X. Details of Enclosures :**

As already stated in the Index.

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Chandra Sekhar Hazarika

## VERIFICATION

I, Sri Chandra Sekhar Hazarika, Son of Late Tileswar Hazarika, aged about 34.. years, resident of Vill- Milan Nagar, Dibrugarh, in the district of Dibrugarh (Assam), do hereby solemnly affirm and verify that I am the applicant in this instant application and as such I am fully conversant about the facts and circumstances of the case. The statements made in this affidavit and in paragraphs 4(A), 4(B), 4(R), 4(M) & (S)..... of the .. petition are true to my knowledge and those made in paragraphs 4(C) to 4(L) and 4(N) to 4(O) being matters of records are true to my information derived therefrom which I believe to be true and I have not suppressed any material facts.

And I signed this verification on this the 9<sup>th</sup> day of February, 2007 at Guwahati.

*Chandra Sekhar Hazarika*

**Signature of the Applicant**

28

No. Staff/8-1/2005

Dated at Guwahati the March 3, 2005

To

1. The PMG, Dibrugarh.
2. The Director, PTC, Guwahati.
3. The Director of Accounts (P), Guwahati.
- 4-5. The Supdt. NESD/PSD, Guwahati.
6. The Manager, MMS, Guwahati.
7. The Ex-Engineer, PCD, Guwahati.
- 8-18. All Divisional Heads (PO & RMS) in Assam Circle.

Sub:- Inspector posts Examination, 2005 to be held from 12.08.05 to 14.08.05.

Ref:- CO/Guwahati letter No.Staff/8-3/2004 dated 18.01.2005.

The Examination for promotion to the cadre of Inspector posts for the year 2005 is scheduled to be held from 12.08.2005 to 14.08.2005 as per calendar of Departmental Examination 2005.

The application from the eligible candidates in the prescribed proforma may kindly be obtained latest by 24.3.2005 and forwarded to Circle Office duly verified and recommended/not recommended on or before 8.04.2005 positively. Two copies of signed and attested pass port size photographs of the applicant may also be obtained and send along with the comparative list of the candidates. The crucial date for determining the age and length of service will be as on 1.7.2005. The number of chances availing by the candidates may kindly be verified and noted while recommending the official.

Vacancy position of Inspector posts cadre, 2005 will be announced later on after the declaration of the result of 2004.

A.P.M.G. ( Staff )

O/o the Chief Postmaster General  
Assam Circle, Guwahati - 781 001

Copy to :-

Copy to :  
1. The Officer-in-charge, P&T Admin. Cell, APS Centre, Kamptee C/O 56 APO for information.  
2. All Group Officers, CO/Guwhati.

No. Staff 11 3-5780 (30) (ew dt - 8-30)

Notified in P.S. on 8-3-85  
Eligible officials willing to appear in  
the examination may submit their  
applications to Q.D. within 24th

For Chief Postmaster General  
Assam Circle, Guwahati -- 781 001

1. श्री रामचंद्र ताराम  
2. POST MASTER GENERAL  
3. दिल्ली ११०००९  
4. ११०००९

Certified to be true copy  
  
John Adams

Insane  
S/P  
27-05-05

29 133

- 14 -

DEPARTMENT OF POSTS:INDIA  
OFFICE OF THE CHIEF POSTMASTER GENERAL  
ASSAM CIRCLE:GUWAHATI

No. Staff/8-1/2005

Dated at Guwahati the May 26, 2005

To

- 1-2) The SSPOs – Guwahati / Silchar.
- 3-9) The SPOs – Nalbari/Dhubri/Tezpur/Nagaon/Jorhat/Dibrugarh/Tinaklia.
- 10) The SSRM/ Guwahati.
- 11) The SRM/Silchar.
- 12) The PMG / Dibrugarh.

Sub:- Departmental Examination for Promotion to the cadre of Inspector posts, 2005 to be held from 12.8.05 to 14.8.05.

The list of Provisionally permitted candidates to appear in the above examination is enclosed in Annexure 'A' alongwith list of not permitted candidate in Annexure 'B'.

Hall permits of the permitted candidates are sent herewith for early delivery to the candidates concerned.

The examination will be held centrally at Guwahati Centre. The venue of the examination will be intimated by the SSPOs/Guwahati Division, Guwahati (Supervising Officer).

Any discrepancy regarding name, community, No. of chances availing by the candidates if noticed may kindly be corrected at your end under intimation to the undersigned.

Please acknowledge the receipt of this letter.

Enclo : As above.

A.P.M.G. ( Staff )  
O/o Chief Postmaster General  
Assam Circle, Guwahati - 781 001

Copy for information and necessary action to :-

1. The Asstt. Director General(DE), Department of Posts, Dak Bhawan, Sansad Marg, New Delhi-110 001.
2. Shri Sukleswar Das, SSPOs/Guwahati and Centre Supervisor. He is requested to intimate the venue of the Examination Hall to all concerned under intimation to this office.
3. The Officer-in-charge, P&T Admin. Cell, APS Centre, Kamptee, C/O 56 APO.
4. The APS Records, C/O 56 APO.
5. The Officer-in-charge, 2CBPO (Kolkata), C/O 99 APO.
6. The Director, APS(HQ), Northern Command (Udhampur) C/O 56 APO.
7. The Director, APS(HQ) Central Command (Lucknow) C/O 56 APO.
8. All Sr. Chief PMG/Chief PMG in India.

Enclo : As above.

For Chief Postmaster General  
Assam Circle, Guwahati - 781 001

Untified to be true (L.M.)  
✓ Phucate

ANNEXURE - B

List of permitted candidates to appear in Inspector Posts Examination 2005 to be held on 12-14/8/2005

Sl.	Name of the candidate	Comm.	Name of Division	No. of chances availing	Paper Answer in Hindi	Roll No.	Centre of Examination	Remarks
<b>A. Guwahati Division</b>								
1.	Saroj Kr. Bhattacharjee	OC	Guwahati	2 <sup>nd</sup> Chance	No	ASM/IP-01/2005	Guwahati	
2.	Mrinal Kr. Das	SC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-02/2005	-do-	
3.	Subhash Lahkar	OC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-03/2005	-do-	
4.	Santanu Sarmah	OC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-04/2005	-do-	
5.	Prasant Kr. Das	ST	-do-	3 <sup>rd</sup> Chance	-do-	ASM/IP-05/2005	-do-	
6.	Giri Kanta Dekā	OBC	-do-	4 <sup>th</sup> Chance	-do-	ASM/IP-06/2005	-do-	
7.	Sumuzzaman Ahmed	MOBC	-do-	2 <sup>nd</sup> Chance	-do-	ASM/IP-07/2005	-do-	
8.	Mrityunjoy Chowdhury	OC	-do-	2 <sup>nd</sup> Chance	-do-	ASM/IP-08/2005	-do-	
9.	Munindra Kr. Bhuyān	OBC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-09/2005	-do-	
10.	Subhasish Bhattacharjee	OC	-do-	2 <sup>nd</sup> Chance	-do-	ASM/IP-10/2005	-do-	
<b>B. Dibrugarh Division</b>								
11.	Sutapa Bhattacharjee	OC	Dibrugarh	2 <sup>nd</sup> Chance	-do-	ASM/IP-11/2005	Guwahati	
12.	Mausumi Mazumder	OC	-do-	4 <sup>th</sup> Chance	-do-	ASM/IP-12/2005	-do-	
13.	Makhan Ch. Das	SC	-do-	4 <sup>th</sup> Chance	-do-	ASM/IP-13/2005	-do-	
14.	Mridul Gogoi	OBC	-do-	3 <sup>rd</sup> Chance	-do-	ASM/IP-14/2005	-do-	
15.	Manujuddin Ahmed	OC	-do-	3 <sup>rd</sup> Chance	-do-	ASM/IP-15/2005	-do-	
16.	Rijit Konwar	OBC	-do-	2 <sup>nd</sup> Chance	-do-	ASM/IP-16/2005	-do-	
17.	Chandra Sekhar Hazarika	SC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-17/2005	-do-	
18.	Jayanta Kr. Deb	SC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-18/2005	-do-	
<b>C. Cachar Division</b>								
19.	Jayasree Bhutan	OC	Cachar	1 <sup>st</sup> Chance	No.	ASM/IP-19/2005	Guwahati	
20.	Gautam Chanda	OC	-do-	3 <sup>rd</sup> Chance	-do-	ASM/IP-20/2005	-do-	
21.	Biswanath Deb	OC	-do-	3 <sup>rd</sup> Chance	-do-	ASM/IP-21/2005	-do-	

45.	Krishna Puzari	OC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-45/2005	-do-	
46.	Abhijit Mahanta	OC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-46/2005	-do-	
47.	Minati Devi Baruah	OC	-do-	4 <sup>th</sup> Chance	-do-	ASM/IP-47/2005	-do-	
48.	Swapna Deka	OC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-48/2005	-do-	
49.	Paresh Chandra Das	SC	-do-	2 <sup>nd</sup> Chance	-do-	ASM/IP-49/2005	-do-	

**H. Silchar RMS**

50.	Saumitra Goswami	OC	Silchar RMS	2 <sup>nd</sup> Chance	No	ASM/IP-50/2005	Guwahati	
51.	Ranju Singha	OBC	-do-	2 <sup>nd</sup> Chance	-do-	ASM/IP-51/2005	-do-	
52.	L. Jatindra Singha	OC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-52/2005	-do-	
53.	Faiz Uddin Barbhuiya	OC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-53/2005	-do-	
54.	Apurba Lal Deb	OBC	-do-	2 <sup>nd</sup> Chance	-do-	ASM/IP-54/2005	-do-	
55.	Pradip Suklabaidya	SC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-55/2005	-do-	
56.	Sudipta Nath	OBC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-56/2005		

**I. PMG / Dibrugarh**

57.	Manoj Nath	OBC	PMG/DR	1 <sup>st</sup> Chance	No	ASM/IP-57/2005	Guwahati	
58.	Ajit Hazarika	OC	-do-	3 <sup>rd</sup> Chance	-do-	ASM/IP-58/2005	-do-	sent to DOP on 21/11/2005
59.	Pronob Kr. Borpatragohain	OC	-do-	2 <sup>nd</sup> Chance	-do-	ASM/IP-59/2005	-do-	

**J. Nalbari-Barpeta Division**

60.	Bhabesh Barman	OBC	Nalbari-Barpeta Division	1 <sup>st</sup> Chance	No	ASM/IP-60/2005	Guwahati	
61.	Ajit Rajbongshi	OC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-61/2005	-do-	
62.	Ranjit Saika	OC	-do-	1 <sup>st</sup> Chance	-do-	ASM/IP-62/2005	-do-	
63.	Kishor Kr. Talukdar	SC	-do-	3 <sup>rd</sup> Chance	-do-	ASM/IP-63/2005	-do-	
64.	Dilip Kr. Haloi	SC	-do-	2 <sup>nd</sup> Chance	-do-	ASM/IP-64/2005	-do-	
65.	Malin Ch. Nath	OBC	-do-	2 <sup>nd</sup> Chance	-do-	ASM/IP-65/2005	-do-	
66.	Kumar Ranjan Roy	OC	-do-	6 <sup>th</sup> Chance	-do-	ASM/IP-66/2005	-do-	
67.	Rahim Uddin Ahmed	OC	-do-	2 <sup>nd</sup> Chance	-do-	ASM/IP-67/2005	-do-	
68.	Rup Talukdar	OC	-do-	3 <sup>rd</sup> Chance	-do-	ASM/IP-68/2005	-do-	
69.	Ratan Roy	OC	-do-	4 <sup>th</sup> Chance	-do-	ASM/IP-69/2005	-do-	

(A)

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DEPARTMENT OF POSTS:INDIA  
OFFICE OF THE CHIEF POSTMASTER GENERAL  
ASSAM CIRCLE:GUWAHATI

**HALL PERMIT**



1. Name of Examination : Inspector Posts Examination 2006  
 2. Date of Examination : 04.08.06 to 06.08.06  
 3. Name of candidate : Chandra Sekhar Hazarika  
 4. Name of Division/Unit : Dibrugarh  
 5. Roll No. of the candidate : ASM/IP- 38 106  
 6. Centre of Examination : Guwahati  
 7. Venue of Examination : [To be notified by the SSPOs/Guwahati]  
 8. Name & designation of the Supervising Officer : Shri D. N. Sharma, SSPOs, Guwahati  
 9. Specimen signature of the candidate : Chandra Sekhar Hazarika

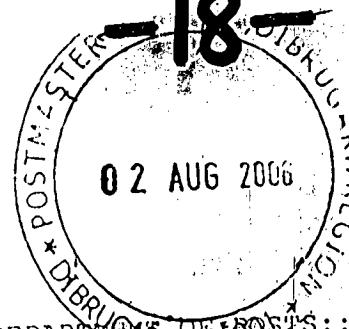
Attested by

17/7/06  
 संस्थायक निदेशक (कर्मचारी)  
 ASSISTANT DIRECTOR (STAFF)  
 (Designation & Signature of the  
 Head of Division/Unit with Seal)  
 हिन्दुगढ़ अंचल / DIBRUGARH REGION  
 गुवाहाटी / DIBRUGARH -786 001

<b>Time Table</b>		
<b>Day/Date</b>	<b>Time</b>	<b>Paper</b>
04.08.06 (Friday)	10.00 AM to 1.00 PM	Paper-I (without books)
04.08.06 (Friday)	2.00 PM to 5.00 PM	Paper-II (without books)
05.08.06 (Saturday)	10.00 AM to 1.00 PM	Paper-III (with books)
05.08.06 (Saturday)	2.00 PM to 5.00 PM	Paper-IV (with books)
06.08.06 (Sunday)	10.00 AM to 1.00 PM	Paper-V (without books)

Contd.

Entitled to Section 67  
 Advocate  
 [Signature]



ANNEXURE-D

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DEPARTMENT OF POSTS::INDIA  
OFFICE OF THE CHIEF POSTMASTER GENERAL  
ASSAM CIRCLE::GUWAHATI

Dated at Guwahati the July 31, 2006

No. Staff/8-1/2005

To

1. The PMG, Dibrugarh.
2. The Director, PTC, Guwahati.
3. All Divisional Heads in Assam Circle.

Subject:- Result of the Departmental Examination for selection to the posts of Inspectors of Posts Examination for the year 2005 held on 12<sup>th</sup>, 13<sup>th</sup> and 14<sup>th</sup> August, 2005.

In pursuance of Directorate, New Delhi letter No.A-34013/1/2006-DE dated 26.7.2006 this is for your information that the following candidates of this circle with names arranged in order of merit have been selected for appointment as Inspector of Post Offices on the basis of results of the Inspector of Post Offices Examination 2005 held on 12<sup>th</sup> to 14<sup>th</sup> Aug/2006.

Sl. No.	Name of the candidate	Roll No.
1	Soraj Kr. Bhattacharjee	ASM/IP-01/2005
2	Kumar Ranjan Roy	ASM/IP-66/2005
3	Anup Kr. Saha	ASM/IP-30/2005
4	Santanu Sarmah	ASM/IP-04/2005
5	Chandra Sekhar Hazarika(SC)	ASM/IP-17/2005

A. P. M. G. (Staff)  
O/o Chief Postmaster General  
Assam Circle, Guwahati-781 001

Certified to be true copy  
S. K.   
Advocate

~~Received~~

~~SC~~

~~U~~

Department of Posts, India  
Office of the Superintendent of Posts, Dibrugarh Division,  
Dibrugarh-786001.

32

To

- 1) Sri Chandra Sekhar Hazarika  
P.A. at R.O. Dibrugarh
- 2) Sri Makhan Ch. Das  
IPOs (C & PG) Divisional Office  
Dibrugarh.
- 3) Sri Mridul Gogoi  
P.A. Divisional Office, Dibrugarh
- 4) Md. Manujuddin Ahmed  
P.A. Divisional Office, Dibrugarh.
- 5) Sri Rijit Konwar  
P.A. Divisional Office, Dibrugarh.

No.: B-1/IPOs/Exam/Ch.II

Dated at Dibrugarh the 18<sup>th</sup> August / 2006.

Sub.: Result of Inspector of Posts Examination for the year 2005 held on 12<sup>th</sup>  
August/2005 to 14<sup>th</sup> August/2006 2005

As communicated by Circle Office, Guwahati Sri Chandra  
Sekhar Hazarika, P.A. R.O. Dibrugarh has been selected for appointment as  
Inspector of Posts on the basis Inspector of Posts Examination for the year 2005  
held on 12<sup>th</sup> to 14<sup>th</sup> August/2006 2005

For Superintendent of Posts  
Dibrugarh Division, Dibrugarh-786001.

Certified to be true copy  
S.   
Advocate

20  
16 OCT 2006

ANNEXURE - F

- 102 - (42)

No. A-340/34/2006-  
Government of India  
Ministry of Communications/ and Information Technology  
Department of Posts

Dak Bhavan, Sansad Marg,  
New Delhi, the 22nd September, 2006

To

The Chief Postmaster General,  
Assam Circle,  
Guwahati - 781001.

Sub: Result of the Departmental Examination for selection to the posts of Inspectors of Posts Examination for the year 2005 held on 12th, 13th and 14th August, 2005.

Sir,

I am directed to refer to your letter No. Staff/8-1/2005 dated 23.08.2006 on the above subject and to say that it has been decided to recast the list of Successful candidates circulated vide our letter of even number dated 26th July, 2006 as a result of wrong indication of category against the name of one Shri Kumar Ranjan Roy at SI No. 16 in the tabulation sheet furnished by the Circle vide your letter No. Staff/8-1/2005 dated 28.11.2005.)

2. The names of the candidates and their Roll numbers have been shown in the Annexure on the basis of information furnished by the Circle. In case any mistake in the names of the candidates is noticed later on, the same may please be corrected and the corrections may be intimated to this office also. In case later on it is found that any of the selected candidate(s) was not eligible to take the Examination under the existing rules or instructions on the subject for any other reasons or in case any mistake is found later on with regard to announcement of the result of any candidate for any reason whatsoever, his/her name will be deleted from the list of successful candidates, as the case may be. This result is also subject to any change in the merit list of selected candidates due to future re-totaling and verification of answer books or any reason in accordance with the existing rules and instructions. It may please be noted that no provisional candidate should be given appointment without regularization of candidature.

3. It is informed that the names of the candidates have been arranged in the order of merit showing respective serial number in the merit list. You are, therefore, requested to fix the seniority accordingly.

4. This supersedes Directorate's letter of even number dated 26th July, 2006.

Yours faithfully,

*W/WB*  
S.K. Babil  
(S.K. Babil)  
Assistant Director General(DE)

Copy to :

1. All Directors, Postal Training Centres.
2. SPG/SPB-II/Training Sections : Dak Bhavan, New Delhi-110001.
3. Tabulation Register.
4. Guard File.

*Initiated to be sent from 1007  
S.K. Babil  
Postmaster General*

**REVISED LIST OF SELECTED CANDIDATES ON THE BASIS OF  
INSPECTOR POSTS EXAMINATION, 2005 HELD ON 12th, 13th &  
14th AUGUST, 2005**

## ASSAM CIRCLE

Application for selection to the posts of Inspector					
	OC	SC	ST	2 <sup>nd</sup> Total	14 <sup>th</sup> August 2005
No of Vacancies	04	01	-	05	
No. of candidates selected	04	01	-	05	

S.No.	Roll No. with Circle Index letter	Name of candidate
1.	ASM/IP-01/2005	'S/Sirijit Bhattacharjee
2.	ASM/IP-30/2005	Anup.Kr.Saha
3.	ASM/IP-04/2005	Santunii Sarmah
4.	ASM/IP-05/2005	Prasanta Kr. Das (ST)
5.	ASM/IP-66/2005	Kumar Ranjan Roy (SC)

-22-

Department of Posts: India  
 Office of the Chief Postmaster General  
Assam Circle: Guwahati-781 001

No. Staff/8-1/2005

Dated at Guwahati the October 18, 2006

To

1. The Postmaster General, Dibrugarh.
2. The Director, PTC, Guwahati.
3. All Divisional Heads in Assam Circle.

Subject:- Result of the Departmental Examination for selection to the posts of Inspectors of Posts  
 Examination for the year 2005 held on 12<sup>th</sup>, 13<sup>th</sup> and 14<sup>th</sup> August 2005.

Date 18th October 2006

In pursuance of Directorate, New Delhi letter No. A-34013/1/2006-DE dated 22.9.2006 it is intimated you that the result of the Inspector Posts Examination 2005 held on 12<sup>th</sup>, 13<sup>th</sup> and 14<sup>th</sup> August 2005 has been recast by the Directorate. Now, it is for your information that the following candidates of Assam Circle with names arranged in order of merit have been selected for appointment as inspector of Post Offices on the basis of results of the Inspector of Post Offices Examination 2005 held on 12<sup>th</sup>, 13<sup>th</sup> and 14<sup>th</sup> August 2005. This is in cancellation of the result circulated vide this office letter of even No. dated 31.7.2006. Photo copy of the Directorate letter mentioned above is also enclosed herewith.

S/No.	Name of the candidate	Roll Number
1.	Soraj Kr. Bhattacharjee	ASM/IP-01/2005
2.	Anup Kr. Saha	ASM/IP-30/2005
3.	Santanu Sarmah	ASM/IP-04/2005
4.	Prasanta Kr. Das (SF)	ASM/IP-05/2005
5.	Kumar Ranjan Roy (SC)	ASM/IP-66/2005

Encl : As above.

A. P. M. G. (Staff)  
 O/o Chief Postmaster General  
 Assam Circle, Guwahati-781 001

Copy to :-

Shri .....

For information.

For Chief Postmaster General  
 Assam Circle, Guwahati-781 001

Certified to be true copy  
 S. J. Devaraj  
 Advocate

Department of Posts :: India  
Office of the Superintendent of Posts, Dibrugarh Division,  
Dibrugarh-786001.

To

Sri Chandra Sekhar Hazarika  
Postal Assistant  
Regional Office, Dibrugarh.

No.: B-1/IPOs/Exam/Ch.II      Dated at Dibrugarh the 19th October/2006.

Sub.: Result of the Departmental Examination for selection to the posts of Inspector of Posts Examination for the year 2005 held on 12th, 13th and 14th August 2005.

In pursuance of C.O's letter no. Staff/8-1/2005 dated 18.10.06 and communicated via Directorate, New Delhi, letter no. A-34013/1/2006-DE dated 22.09.06, the name of the following candidates has been recast by the Directorate for appointment as Inspector of Posts Offices on the basis of results of the IPOs Examination 2005 held on 12th, 13th and 14th August, 2005 no. B-1/IPOs/Exam/Ch.III, Date.

Sl.No.	Name of the candidate	Roll No.
1.	Saroj Kr. Bhattacharjee	ASM/IP-01/2005
2.	Anup Kr. Saha	ASM/IP-30/2005
3.	Santanu Sarmah	ASM/IP-04/2005
4.	Prasanta Kr. Das(ST)	ASM/IP-05/2005
5.	Kumar Ranjan Roy (SC)	ASM/IP-66/2005

Superintendent of Posts  
Dibrugarh Division, Dibrugarh-786001.

1. A copy of this document will be given to the concerned candidate  
within 3 days of publication of this notice.

Certified to be true copy  
S. D.  
Advocate

23-10-06

To

The Chief Postmaster General (Staff)  
Assam Circle, Meghdoot Bhawan  
Guwahati-781001

(Through proper Channel)

Subject: - Prayer to sustain me as selected candidate in Inspector of Posts, Examination, 2005.

Respected Sir,

Most humbly and respectfully I state that, I appeared in the Inspector of Posts Examination, 2005, which was held on 12<sup>th</sup>, 13<sup>th</sup> and 14<sup>th</sup> August 2005.

That Sir/Madam, the result of the aforesaid examination was declared on 31<sup>st</sup> July 2006, vide CO's letter no: Staff/8-1/2005, communicated Vide, Directorate New Delhi no: A-34013/1/2006-DE, dated 26-07-2006. And I was intimated of the result on 18<sup>th</sup> August 2006, vide SPOs, Dibrugarh Division letter no: B-1/IPOs/Exam/CHII, dated 18<sup>th</sup> August, 2006, where in it was mentioned that I am among the successful candidate and I was selected under reserved quota (SC), Sl.No-5.

Then after again on 18<sup>th</sup> October 2006, a recast result was declared of the above cited exam, vide CO's letter no: Staff/8-1/2005, dated 18<sup>th</sup> Oct, 06, communicated vide, Directorate, New Delhi letter no: A-34013/1/2006-DE Dated 22-09-2006. And I was intimated of the result on 19th October 2006 Vide, SPOs Dibrugarh Division, letter no: B-1/IPOs/Exam/CHII, Dated, 19-10-2006, where in it was mentioned that I am not among the successful candidate and my name is replaced by someone other candidate.

That Sir, on receipt of the letter from the SPOs, Dibrugarh Division, I felt it strucks me just like bolt from the blue and I was unconscious for more than half an hour which injured my heart and mentality, where my personal as well as family reputation is involved.

So, now I want to know, why this replacement was done. Though it was mentioned in the Directorate, New Delhi letter no: A-34013/1/2006-DE Dated 22-09-2006, that due to wrong indication of category against the name of one Shri. Kumar Ranjan Roy at SL.NO-16 in the tabulation sheet furnished by Circle Ofice, vide letter no: Staff/8-1/2005, dated 28-11-2005, a wrong result was declared on 26-7-2006, vide Directorate New Delhi letter no: A-34013/1/2005-DE dated 26-7-2006.

That Sir, the result of the Inspector of Posts, Examination 2005, was declared just before 3 days of Inspector of Posts, examination, 2006

Certified to be true copy  
S. J. Adhvaryu  
Advocate

Though I applied for the said examination and the admit card in my hand I could'nt appear in the examination which happened only because of the Circle Office mistake,for which I have lost 2 precious years of my career, including training period,which cannot be regained by any means.

2004 That Sir,I have learnt that the back log vacancy(SC) of the Year 2005,is still lying vacant.So I wish that the post may be carried over to the year 2005 and accommodate me in that post.

So,inspite of any consequences,whatever it may be,I may be considered and declared successful as earlier.I remain, Sir/Madam.

Yours faithfully

Dated: 23.10.06

Place:

( Shri. Chandra Sekhar Hazarika)  
PA; O/O PMG,Dibrugarh Region  
Dibrugarh-786001



CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH.

Original Application No. 292 of 2006

Date of Order : This the 4th Day of December, 2006.

THE HON'BLE MR K.V.SACHIDANANDAN, VICE CHAIRMAN.

Shri Chandra Sekhar Hazarika,  
Son of late Daileswar Hazarika,  
Resident of Milan Nagar,  
P.O. C.R. Building  
Dibrugarh-786 003. ....Applicant

By Advocate Mr Y.S. Manian

- Versus -

1. Union of India, represented by the Director General of Posts, Government of India, Ministry of Communications & Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
2. The Chief Postmaster General, Assam Circle, Meghdoott Bhawan, Guwahati-1.  
The Superintendent of Post Offices, Dibrugarh Division, Dibrugarh-786 001.
3. Sri Prasanta Kumar Das, Postal Assistant, Office of the S.S. Post, Assam Circle, 3rd Floor, Meghdoott Bhawan, Guwahati-1. .... Respondents

By Mrs Manjula Das, Addl.C.G.S.C

ORDER

K.V.SACHIDANANDAN (V.C)

The applicant who is a Postal Assistant in the department of Post, Dibrugarh has applied for the Inspectors

*Certified to be true 6/11  
By  
Advocate*

*✓*

examination in the year 2005 and by Annexure-B letter dated 26.5.2005 he was declared selected on merit and in the SC quota. The vacancy for the said post as reflected in page 19 of the O.A. one for SC and no ST. His selection was reiterated vide Annexure-E letter dated 18.8.2006 but to his utter surprise the said selection was cancelled by the respondents vide Annexure F letter dated 22.9.2006. The contention of the applicant is that though he has been given a hall ticket in 2006 examination he did not appear as he has already been selected in the year 2005. He has pleaded that one Shri Prasanta Kumar Das has been selected in his place on the ST category which was not a declared vacancy as per schedule. Aggrieved by the certain action of the respondents he has filed this O.A. seeking the following reliefs.



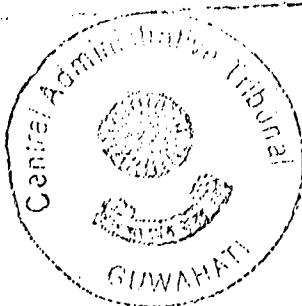
- (i) To quash the impugned revised list of selected candidates for Inspector of Post Offices Examination 2005 issued vide letter dated 22.9.06 by the Respondent No.1.
- (ii) To direct the respondent authorities to appoint the applicant in consonance with the order of merit for Inspector of Post Offices Examination 2005 result issued vide letter dated 31.7.06 issued by the respondent No.2.

2. Heard Mr Y.S.Mannan, learned counsel for the applicant and Mrs Manjula Das, learned Addl.C.G.S.C for the respondents.

3. When the matter came up for hearing learned counsel for the applicant submitted that the applicant has already filed a representation dated 23.10.2006 and he is in total darkness about the action of the respondents. He further submitted that he will be satisfied if a direction is given to respondent No.2 to consider and

dispose of the Annexure-1 representation dated 23.10.06 within a time frame. Learned counsel for the respondents has submitted that he has no objection. In the interest of justice this Tribunal direct the 2<sup>nd</sup> respondent or any other competent authority to dispose of the above representation within a period of 2 months from the date of receipt copy of this order. In the meantime the applicant is also directed to forward the copy of the O.A and other documents to the 2<sup>nd</sup> respondents.

O.A. is disposed of as above. In the circumstances no order as to costs.



Sd/ VICE CHAIRMAN

D.W.

Date of Application : ..... 5/12/06  
Date on which copy is ready : ..... 5/12/06  
Date on which copy is delivered : ..... 5/12/06  
Certified to be true copy

N.C. 5.12.06  
Section Officer (Jdcl)  
C. A. T. Guwahati Bench  
Guwahati S.

5/12/06

judgement conveyed by **29-**  
Assam L&L Guwahati:

DEPARTMENT OF POSTS  
OFFICE OF THE CHIEF POSTMASTER GENERAL: ASSAM CIRCLE  
GUWAHATI-781001

ANNEXURE-**K**

No. Staff/8-1/2005

Dated at Guwahati the January 05, 2007

Subject: - Prayer to declare Shri Chandra Sekhar Hazarika, PA O/O PMG, Dibrugarh as selected candidate in Inspector of Posts Examination, 2005 held on 12<sup>th</sup>, 13<sup>th</sup> & 14<sup>th</sup> August 2005 in compliance of judgement/order dated 04-12-2006 in OA No.292 of 2006 of Hon'ble Tribunal, Guwahati.

Shri Chandra Sekhar Hazarika, Postal Assistant, O/O the Postmaster General, Dibrugarh Region, Dibrugarh applied for appearing in the Inspector of Posts Examination 2005. On verification of particulars of the candidates including the applicant, he was allowed to appear in the said Examination vide this office letter No. Staff/8-1/2005 dated 03.03.2005. Shri Chandra Sekhar Hazarika, appeared in the said Examination held on 12<sup>th</sup>, 13<sup>th</sup> and 14<sup>th</sup> August, 2005 along with the other eligible candidates.

2. Result of the Inspector of Posts Examination 2005 was declared vide Postal Directorate letter No.A-34013/1/2006-DE dated 26.07.2006. The vacancy for the Inspectors of Posts for that year was 05 (OC=04 + SC=01). In the result sheet, the names of 4 candidates were shown against 4 unreserved ~~vacancies and one SC candidate Sekhar Hazarika was placed at Sl. No.5 against SC~~ vacancies. While declaring the aforesaid result vide above noted letter, the Postal Directorate enshrined the following guidelines: -

"The names of the candidates and their Roll Numbers have been shown in Annexure on the basis of information furnished by the Circle. In case any mistake in the names of the candidates is noticed later on, the same may please be corrected and the corrections may be intimated to this office also. In case later on it is found that any of the selected candidates was not eligible to take the examination under the existing rules or instructions on the subject for any other reasons or in case any mistake is found later on with regard to announcement of the result of any candidate for any reason whatsoever, his/her name will be deleted from the list of successful candidates, as the case may be. The result is also subject to any change in the merit list of selected candidates due to future re-totaling and verification of answer books or any reason in accordance with the existing rules and instructions. It may please be noted that no provisional candidate should be given appointment without regularization of candidature".

Contd...

6th Chancery  
One Below me 2007

Certified to be true copy  
S. P. Advocate

3. Based on the above, the same was scrutinized and it was found that Shri Kumar Ranjan Roy with Roll No. ASM/16-66/2005 availed his 6<sup>th</sup> chance and appeared in the IPOs Examination 2005 as an SC candidate. As per Schedule of Department of Posts, Inspectors of Posts Recruitment Rules, 2001, a candidate belonging to Scheduled Caste/Scheduled Tribe may subject to his eligibility be allowed a maximum of six chances to appear in the said Examination and if he is successful in the said Examination, in his sixth chance, be entitled to be appointed only to a post reserved for Scheduled Castes or Scheduled Tribes, as the case may be. On verification, it is seen that the name of Shri K R Roy had inadvertently crept in against OC vacancy while announcing the list of successful candidates. The matter was referred to the Directorate vide this office letter of even Number dated 23.08.2006 and requested to recast the result of IPOs Examination 2005 of Assam Circle on the basis of above mentioned Schedule of Inspectors of Posts Recruitment Rules, 2001.

4. Accordingly, the result of the IPOs Examination 2005 was recast by the Postal Directorate vide letter No.A-34013/1/2006-DE dated 22.09.2006. In this result, Shri Kumar Ranjan Roy, who was shown selected as OC candidate earlier, was placed against the SC reserved quota, as he availed relaxed standard provided for SC/ST candidates. As there was only one post for SC category for that recruitment year, Shri Kumar Ranjan Roy was eligible for that post. As a result, the name of Shri Chandra Sekhar Hazarika who was earlier declared selected against SC reserved quota was deleted from the recast result. The plea of the applicant that one Shri Prasanta Kumar Das was selected in his place on the ST category which was not a declared vacancy as per schedule, is not correct. Shri Prasanta Kumar Das, was declared selected in the recast result against OC vacancy as he came within the purview of unreserved vacancies along with other general candidates on merit. All the guidelines issued by the Postal Directorate on the subject and more so, the instructions issued while declaring the result, would apply *ipso facto* to the present case also. So, he was declared successful against OC vacancy though he is an ST candidate. Moreover, his request to accommodate him against backlog vacancy for SC category for 2004 by carrying forward to 2005 was examined but could not be acceded to at this stage.

5. Since, the declaration of result of Shri Chandra Sekhar Hazarika was against the formulated guidelines and stipulated rules for recruitment of Inspector of Posts, the applicant has neither *locus standi* to claim for the same nor is entitled to be declared as successful against a single vacancy of S.C. quota, as another candidate belonging to same community had a better claim than him on merit. So, his prayer for appointment cannot be considered.

Contd...

In view of the judgement/order dated 04-12-2006 delivered by the Hon'ble Tribunal, Guwahati Bench, Guwahati in OA No.292 of 2006, the request of Shri Chandra Sekhar Hazarika was examined, but could not be considered at this stage, keeping in view of the facts and circumstances narrated in foregoing paras.

*VInod*  
(Dr. N. VInodkumar)  
Director Postal Services (HQ&M)  
O/O the Chief Postmaster General  
Assam Circle, Guwahati- 781 001

Copy to :-

1. Shri Chandra Sekhar Hazarika, Postal Assistant, O/O the Postmaster General, Dibrugarh-786001 for information with reference to his representation dated 23.10.2006.
2. The Postmaster General, Dibrugarh Region, Dibrugarh-786001 for information with reference to his letter No. Staff/1/1-80/06(RP) dated 23.10.2006.
3. The Registrar, CAT, Guwahati Bench, Bhangagarh, Guwahati-5 for favour of information. This refers to OA No.292 of 2006 dated 04.12.2006.
4. Circle Office (Vig), Guwahati.
5. Mrs. Manjula Das, Additional Central Govt. Standing Counsel, Central Administrative Tribunal, Guwahati-5 for information and appraisal of the Hon'ble Tribunal on the matter.

*VInod*  
For Chief Postmaster General  
Assam Circle, Guwahati-781 001

2 years

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
Guwahati Bench  
GUWAHATI, BENCH AT GUWAHATI

O.A. NO. 38 OF 2007

Sri Chandra Shekhar Hazarika

...Applicant

-Versus-

Union of India & Ors.

....Respondents

The written statement on behalf of  
the Respondents above named -

WRITTEN STATEMENT OF THE RESPONDENTS

MOST RESPECTFULLY SHEWETH:

1. That with regard to the statement made in paragraph I of the instant application, the respondents beg to state that the letter dated 5.1.2007 was issued in compliance of judgment/order dated 4.12.2006 delivered by the Hon'ble Tribunal, Guwahati Bench in OA No. 292/06 wherein it was clearly stated that on scrutiny of the result of Inspector of Posts dated 26.7.2006, it came to light that the name of Sri Kumar Ranjan Roy was wrongly shown against unreserved quota. On detection of the mistake, the result was recast and the name of the applicant was eliminated from the recast result because the applicant had no better claim on merit than the selected candidate, Sri Kumar Ranjan Roy

cab

Contd...P/-

Filed by  
respondents  
through  
Gautam Bishnu  
Sarkar  
9.8.07

In view of the above, the answering respondents beg to state that the order dated 5.1.2007 is in conformity with the Schedule of Inspectors of Posts Recruitment Rules, 2001.

It is pertinent to mention here that the Examination of Inspector of Postal Department is a competitive one and the selection was made on merit basis. Thus the claim of the applicant is not sustainable.

The respondents further beg to state that the application of the applicant is not maintainable in the eye of law and the same is liable to be dismissed.

2. That with regard to the statement made in paragraph II of the instant application the Respondents beg to offer no comment.

3. That with regard to the statement made in paragraph III of the instant application the Respondents beg to offer no comment.

4. That with regard to the statement made in paragraph IV (A) & (B) of the instant application the answering Respondents beg to offer no comment.

5. That with regard to the statement made in paragraph IV(C) of the instant application the Respon-

dents beg to offer no comment as the circulation for conducting the examination of the Inspectors of posts was issued as per the Calendar of the Departmental Examinations for the year 2005.

6. That with regard to the statement made in paragraph IV(D) of the instant application the Respondents beg to offer no comment, as all these are procedures of examination.

7. That with regard to the statement made in paragraph IV(E) of the instant application the Respondents beg to state that though the departmental examination, for promotion to the cadre of Inspectors of Posts of Assam Postal Circle was conducted by the Assam Postal Circle but the result was declared by the Postal Directorate, New Delhi as per Schedule of Inspector of Posts Recruitment Rules, 2001.

8. That with regard to the statement made in paragraph IV(F) of the instant application the Respondents beg to state that application from the willing candidates were called for after wide circulation through Postal/RMS Division Heads as per the Calendar of the Departmental Examinations for the year 2006 and hall permits were issued to all the eligible candidates including the applicant of this OA.

9. That with regard to the statement made in paragraph IV(G) of the instant application the Respondents beg to state that as mentioned in the earlier para the result of Inspectors of Posts Examination 2005 was declared by Postal Directorate, New Delhi vide letter No. A-34013/1/2006-DE dated 26.7.2006 and accordingly it was circulated to all Divisional Heads of Assam Postal Circle vide letter No. Staff/8-1/05 dated 31.7.2006 for further communication to the concerned candidates. It is to mention here that the total vacancy for the Inspectors of Posts for the year 2005 in Assam Circle was 05 (five), out of which 04(four) posts were for OC candidates and 01(one) post was reserved for SC candidate.

The respondents further beg to state that it was clearly mentioned in result declared by the Postal Directorate vide letter dated 26.7.2006 that in case any mistake is found later on with regard to announcement of the result of any candidate for any reasons whatsoever, his or her name will be deleted from the list of successful candidates. Hence the recasting of result in these circumstances is in order and nothing has been done in contravention of Rules.

The respondents further begs to state that on scrutiny of the result dated 26.7.2006 it was found that Sri Kumar Ranjan Roy, Roll No. ASM/16-66/05 availed his 6th chance and appeared Inspectors of Posts Examination

for the year 2005 as an SC candidate. As per Schedule of Inspectors of Posts Recruitment Rules, 2001, a candidate belonging to Schedule Caste/Schedule Tribe may subject to his eligibility be allowed a maximum of six chances to appear in the said Examination and if he is successful at the said Examination, i.e. in his sixth chance, be entitled to be appointed only to a post reserved for Scheduled Caste/Scheduled Tribe, as the case may be. Accordingly the matter was referred to the Postal Directorate, New Delhi and the result of the IPOs Examination 2005 was recast vide letter No. A-34013/1/2006-DE dated 22.9.2006. In this result, Sri Kumar Ranjan Roy, who was shown selected as OC candidate earlier, was placed against the SC reserved quota. As there was only one post for SC category for that recruitment year, the name of the applicant was deleted and Sri Kumar Ranjan Roy was selected as SC candidate because Sri Roy had better claim than the applicant on merit for SC reserved quota.

\* It is also to mention that Sri Prasanta Kr. Das was declared selected in the recast result against OC vacancy as he came within the purview of the unreserved vacancies on merit.

\* The respondents also beg to state that there is specific order of Department of Personnel & Training, New Delhi that when a relaxed standard is applied in selecting an SC/ST/OBC candidate, e.g. in the age limit,

qualification, permitted number of chances in written examination extended zone of consideration larger than what is provided for general category candidates etc. the SC/ST/OBC candidates are to be counted against reserved vacancies.

A copy of the Postal Directorate, New Delhi letter dtd. 26.7.2006 is annexed herewith as Annexure - A.

A copy of the recast result dated 22.9.2006 is annexed herewith as Annexure-B and copy of the Schedule of Department of Posts, Inspectors of Posts Recruitment Rules, 2001 is annexed herewith as Annexure -C.

A copy of G.I. Deptt. of Personnel & Training, OM No. 36011/1/98-Estt(Res.) dtd. 1.7.1998 is annexed herewith as Annexure-0.

10. That with regard to the statement made in paragraph IV(H) of the instant application the Respondents beg to state that the applicant has been communicated vide letter dated 18.8.2006 regarding selection for Inspectors of Posts by the Superintendent of Post, Dibrugarh Division on the basis of result declared on 26.7.2006.

11. That with regard to the statement made in paragraph IV(I) of the instant application the Respon-

dents beg to state that as mention in the earlier para the result was recast and the name of the applicant was deleted.

12. That with regard to the statement made in paragraph IV(J) of the instant application the Respondents beg to state that as the applicant was under the control of Dibrugarh Division, he has been informed vide letter dated 18.10.2006 by the Superintendent of Posts, Dibrugarh Division.

13. That with regard to the statement made in paragraph IV(K) of the instant application the Respondents beg to state that as mentioned in the earlier para the result was recast and the applicant did not have found place in the revised result on merit basis.

14. That with regard to the statement made in paragraph IV(L) of the instant application the Respondents beg to state that the Inspectors of Posts, Examination 2006 was held as per Calendar of Departmental Examination for the year 2006.

A copy of the calendar of departmental examination for the year 2006 is annexed herewith as Annexure - E.

15. That with regard to the statement made in paragraph IV(M & N) of the instant application the Respondents beg to state that as per order of the Hon'ble Tribunal, Guwahati Bench in OA No. 292/06, the representation of the applicant was disposed of on 5.1.2007.

16. That with regard to the statement made in paragraph IV(O) of the instant application the Respondents beg to state that all these have been mentioned in earlier para that the applicant has neither locus standi to claim for the same nor is entitled to be declared as successful against a single vacancy of schedule caste quota, as another candidate belonging to same community had a better claim than the applicant on merit.

17. That with regard to the statement made in paragraph IV(P&Q) of the instant application the Respondents beg to state that Shri Kumar Ranjan Roy, an SC candidate availing his 6th chance at the IPOs Examination, 2005, was declared successful against OC vacancy, along with other 4 candidates including the applicant vide Postal Directorate, New Delhi letter No. A-34013/1/2006-DE dated 26.7.2006. In the said letter it was inter alia stated that in case later on it is found that any of the selected candidate(s) was not eligible to take the Examination under the existing rules or instructions on the subject for any other reasons or in

case any mistake is found later on with regard to announcement of the result of any candidate for any reason whatsoever, his/her name will be deleted from the list of successful candidates, as the case may be. It was also stated that the result is subject to any change in the merit list of selected candidates due to future re totalling and verification of answer books or any reason in accordance with the existing rules and instructions. Subsequently, on scrutiny, the irregularity was detected and the result of Inspectors of Posts was recast vide Postal Directorate, New Delhi letter No. A-34013/1/2006-DE dated 22nd September, 2006 wherein Shri Kumar Ranjan Roy was declared successful against sole SC vacancy and the name of Shri Chandra Shekhar Hazarika was deleted as Sri Roy superseded Shri Hazarika in merit. Regarding filling up of the unfilled one vacancy in SC category of 2004 from the unsuccessful SC candidates those appeared in IPOs Examination, 2004, matter has been last taken up with the Postal Directorate, New Delhi on 16.3.2007, as the Postal Directorate is the sole authority to decide the matter. So, the applicant has no right to claim against the unfilled vacancy of IPOs Examination 2004 as he did not appear in that year.

18. That with regard to the statement made in paragraph IV(R) of the instant application the Respon-

5  
dents beg to state that the unfilled 1 vacancy of SC category of 2004 was not converted to 'Backlog' vacancy because review report for filling up the said single SC vacancy from among the SC candidates who failed to qualify by securing minimum number of marks in that year was referred to the Postal Directorate. The matter is under process for deciding centrally by the Postal Directorate as per guidelines issued vide letter No. 26.11/84-SPB-I dated 27.7.84. Moreover, the result of those who qualify in normal course cannot be withheld pending decision of SC/ST candidates. So, contention of the applicant that he would automatically remain against unfilled vacancy for SC category for 2004 is not in conformity with the guidelines and rules on the subject.

19. That with regard to the statement made in paragraph IV(S) of the instant application the Respondents beg to state that the prayer for selecting the applicant being a candidate of 2005, against the unfilled SC vacancy of 2004 will ~~debar~~ the legitimate claim of the SC candidates those appeared in 2004 and this will go against the existing instruction and rules for filling up unfilled SC vacancy of 2004 (not "Backlog" vacancy).

20. That with regard to the statement made in paragraph V(a) of the instant application the Respondents beg to state that no error has been made in revising the list of selected candidates as per Rules.

21. That with regard to the statement made in paragraph V(b) of the instant application the Respondents beg to state that the averment made by the applicant is not correct and the same is objectionable. The result has been recast in accordance with Departmental Rules on the subject.
22. That with regard to the statement made in paragraph V(c) of the instant application the Respondents beg to state that the revision of the result was made due to technical mistake and there is no any other intention from respondent side.
23. That with regard to the statement made in paragraph V(d) of the instant application the Respondents beg to state that the applicant was selected against the reserved SC quota due to mistake as mentioned in foregoing paras.
24. That with regard to the statement made in paragraph V(e) of the instant application the Respondents beg to state that nothing has been done intentionally from respondent side and the examination for the year 2006 was held in time as per Calendar of the Departmental Examination for the year 2006 circulated by the Postal Directorate, New Delhi.

25. That with regard to the statement made in paragraph V(f & g) of the instant application the Respondents beg to state that the OM No. 36012/2/96 Estt(Res) dated 2.7.1997 clarify only regarding post based revised roster and nothing has been contained to carry forward the backlog vacancy for future adjustment. Hence the submission of the applicant in this OA is not correct.

26. That with regard to the statement made in paragraph V(h) of the instant application the Respondents beg to state that the order dated 5.1.2007 issued by the respondent is not liable to be set aside and quashed as the same was issued in compliance of Hon'ble Tribunal order dated 4.12.06 and based on stipulated instructions and guidelines on the subject.

27. That with regard to the statement made in paragraph V(i to k) of the instant application the Respondents beg to state that the applicant does not have any right to claim for appointment to the post of Inspector as mentioned in earlier paras. The respondents further beg to state that the grounds set forth by the applicant are not good grounds and also not tenable in the eye of law and therefore the instant application is liable to be dismissed.

28. That with regard to the statement made in paragraph VI and VII of the instant application the Respondents have no comment.

29. That with regard to the statement made in paragraph VIII of the instant application the Respondents beg to state that in view of the above reasons and circumstances as narrated in foregoing paras, the applicant is not entitled for any relief sought through this application and the same is liable to be dismissed.

30. That the respondents submit that the claim filed by the applicant has no merit and as such the application is liable to be dismissed.

VERIFICATION

I, ..... S. M. KAMEI ..... s/o ..... G. KAMEI .....  
aged about years, R/o ..... 36 .....  
District KAMRUP ..... and competent officer of the  
answering respondents, do hereby verify that the state-  
ment made in paras 1 to 8, 10 to 13, 15 to 30 are true  
to my knowledge and those made in paras 9 & 14  
being matters of record are true to my information  
derived therefrom which I believe to be true and the  
rests are my humble submission before this Hon'ble  
Tribunal.

And I sign this verification on this 6<sup>th</sup> day  
of August 2007 at Guwahati.

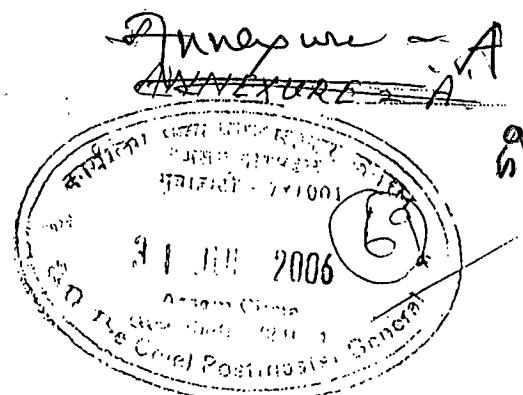
*S. M. Kamei*  
Signature

साहाय्यक पोस्टमास्टर चलाल (सल्लाल).  
Ass't Postmaster General (P.M.)  
फॉर्मार्ट अ. १ पोस्टमास्टर  
Office No. 1, Postmaster  
असम परिवहन, गुवाहाटी - 781001  
Assam Circle, Guwahati - 781001

Dak

Ex-DK

- 15 -



No. A-34013/1/2006-DE  
Government of India  
Ministry of Communications/ and Information Technology  
Department of Posts

Dak Bhavan, Sansad Marg,  
New Delhi, the 26th July, 2006

To

✓ The Chief Postmaster General,  
Assam Circle,  
Guwahati - 781001.

Sub: Result of the Departmental Examination for selection to the posts of Inspectors of Posts Examination for the year 2005 held on 12th, 13th and 14th August, 2005.

Sir,

In continuation of the Directorate's letter of even number dated 31st May, 2006. I am directed to enclose herewith list of selected candidates of IP Examination, 2005 held on 12th, 13th and 14th August, 2005.

2. The names of the candidates and their Roll numbers have been shown in the Annexure on the basis of information furnished by the Circle. In case any mistake in the names of the candidates is noticed later on, the same may please be corrected and the corrections may be intimated to this office also. In case later on it is found that any of the selected candidate(s) was not eligible to take the Examination under the existing rules or instructions on the subject for any other reasons or in case any mistake is found later on with regard to announcement of the result of any candidate for any reason whatsoever, his/her name will be deleted from the list of successful candidates, as the case may be. This result is also subject to any change in the merit list of selected candidates due to future re-totaling and verification of answer books or any reason in accordance with the existing rules and instructions. It may please be noted that no provisional candidate should be given appointment without regularization of candidature.

3. It is informed that the names of the candidates have been arranged in the order of merit showing respective serial number in the merit list. You are, therefore, requested to fix the seniority accordingly.

Yours faithfully,

*✓ S.K. Bahl*  
(S.K. Bahl)  
Assistant Director General(DE)

Copy to :

1. All Directors, Postal Training Centres, *aumman*
2. SPG/SPB-II/Training Sections, Dak Bhavan, New Delhi-110001.
3. Tabulation Register.,
4. Guard File.

*True Copy  
R. C. Das  
Advocate*

-16-

ANNEXURE

LIST OF SELECTED CANDIDATES ON THE BASIS OF  
INSPECTOR POSTS EXAMINATION, 2005 HELD ON 12th, 13th &  
14th AUGUST, 2005

ASSAM CIRCLE

	OC	SC	ST	Total
No of Vacancies	04	01	-	05
No. of candidates selected	04	01	-	05

S. No	Roll No. with Circle Index letter	Name of Candidate S/Shri
1.	ASM/IP-01/2005	Soraj Kr. Bhattacharjee
2.	ASM/IP-66/2005	Kumar Ranjan Roy
3.	ASM/IP-30/2005	Anup Kr. Saha
4.	ASM/IP-04/2005	Santunu Sarmah
5.	ASM/IP-17/2005	Chandra Shekhar Hazarika (SC)

-17-

Ministry of Communications/ and Information Technology  
Department of Posts

16 OCT 2006

No. A-340/134/2006-DE

Government of India

Assam Circle

Guwahati - 781001

To Chief Postmaster General

ANNEXURE - B

Annexure - B  
82

To

The Chief Postmaster General,  
Assam Circle,  
Guwahati - 781001.

Sub: Result of the Departmental Examination for selection to the posts of Inspectors of Posts Examination for the year 2005 held on 12th, 13th and 14th August, 2005.

Sir,

I am directed to refer to your letter No. Staff/8-1/2005 dated 23.08.2006 on the above subject and to say that it has been decided to recast the list of Successful candidates circulated vide our letter of even number dated 26th July, 2006 as a result of wrong indication of category against the name of one Shri Kumar Ranjan Roy at SI No. 16 in the tabulation sheet furnished by the Circle vide your letter No. Staff/8-1/2005 dated 28.11.2005,

2. The names of the candidates and their Roll numbers have been shown in the Annexure on the basis of information furnished by the Circle. In case any mistake in the names of the candidates is noticed later on, the same may please be corrected and the corrections may be intimated to this office also. In case later on it is found that any of the selected candidate(s) was not eligible to take the Examination under the existing rules or instructions on the subject for any other reasons or in case any mistake is found later on with regard to announcement of the result of any candidate for any reason whatsoever, his/her name will be deleted from the list of successful candidates, as the case may be. This result is also subject to any change in the merit list of selected candidates due to future re-totaling and verification of answer books for any reason in accordance with the existing rules and instructions. It may please be noted that no provisional candidate should be given appointment without regularization of candidature.
3. It is informed that the names of the candidates have been arranged in the order of merit showing respective serial number in the merit list. You are, therefore, requested to fix the seniority accordingly.
4. This supersedes Directorate's letter of even number dated 26th July, 2006.

Yours faithfully,

S.K. Bahl  
(S.K. Bahl)

Assistant Director General(DE)

Copy to :

1. All Directors, Postal Training Centres
2. SPG/SPB-II/Training Sections, Dak Bhavan, New Delhi-110001.
3. Tabulation Register,
4. Guard File.

True Copy  
N.C.O.A.S. (N.C.O.A.S.)

**REVISED LIST OF SELECTED CANDIDATES ON THE BASIS OF  
INSPECTOR POSTS EXAMINATION, 2005 HELD ON 12th, 13th &  
14th AUGUST, 2005**

**ASSAM CIRCLE**

	OC	SC	ST	Total
No of Vacancies	04	01	-	05
No. of candidates selected	04	01	-	05

S.No.	Roll No. with Circle Index letter	Name of candidate S/Shri
1.	ASM/IP-01/2005	Soraj Kr. Bhattacharjee
2.	ASM/IP-30/2005	Anup Kr. Saha
3.	ASM/IP-04/2005	Santunu Sarmah
4.	ASM/IP-05/2005	Prasanta Kr. Das (ST)
5.	ASM/IP-66/2005	Kumar Ranjan Roy (SC)

39201

39201

19- (4) 2 Annexure - C  
TO BE PUBLISHED IN PART II, SECTION 3, SUB-SECTION (1) OF  
THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF POSTS  
DAK BHAVAN, SANSAD MARG,

New Delhi, Dated the 26th April, 2001

NOTIFICATION

G.S.R. -- In exercise of the powers conferred by the proviso to article 399 of the Constitution and in supersession of the Posts and Telegraphs Department (Inspectors of Post Offices, Inspectors of Railway Mail Service and Inspectors (Uniforms)) Recruitment Rules, 1977, except as respect things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the posts of Inspectors of Posts, in the Department of Posts, Ministry of Communications, namely : -

1. Short title and Commencement. -- (1) These rules may be called Department of Posts, Inspectors of Posts Recruitment Rules, 2001.  
(2) They shall come into force on the date of their publication in the Official Gazette.
2. Number of Posts, their classification and scale of pay. -- The number of Posts, their classification and the scale of pay attached thereto shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.
3. Method of recruitment, age limit, qualifications, etc. -- The method of recruitment, age limit, qualifications and other matters relating to the said post shall be as specified in columns (5) to (14) of the said Schedule.
4. Disqualifications. -- No person, -
  - (a) who, has entered into or contracted a marriage with a person having a spouse living; or
  - (b) who, having a spouse living, has entered into or contracted a marriage with any person,shall be eligible for appointment to the said post :

True Copy

N. C. Das  
Advocate

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Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to Relax. -- Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, and for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving. -- Nothing in these rules shall affect reservations and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes the Other Backward classes, the Ex-Serviceman and other categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

7. Initial Constitution. -- The person, who has held the post of Inspectors of Post Offices/Inspectors of Railway Mail Services/ Inspectors (Uniforms) on regular basis before the commencement of these rules, shall be deemed to have been appointed as Inspectors of Posts under these rules and their services shall be counted for purpose of benefit of promotion, etc.

## Schedule

Name of post	Number of post	Classification	Scale of pay	Whether selection by merit or selection-cum-seniority or non-selection post	Age limit for direct recruits	Whether benefit of added years of service admissible under rule 30 of the Central Civil Service (Pension) Rules, 1972	Educational and other qualification required for direct recruits	Whether age and educational qualification prescribed for direct recruits will apply in the case of promoted
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
Inspectors of Posts	2137* *(2031)	General Central Service Group 'B' non-Gazetted Ministerial	Rs.5500-175 -9000	Not applicable	18-27 years	Not applicable	Degree of a recognised University or equivalent	Qualification: N/A Age-not exceeding 40 years for appearing at the Limited Departmental Competitive Examination. Relaxation by 5 Years for Scheduled Caste Scheduled Tribes Officers

Period of probation if any	Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the posts to be filled by various methods	In case of recruitment by promotion or deputation or absorption grades from which promotion/ deputation/absorption to be made	If a Departmental Promotion Committee exists, what is its composition	Circumstances in which Union Public Service Commission to be consulted in making recruitment
(10)	(11)	(12)	(13)	(14)
Two Years	(i) 33.34 Percent direct recruitment through Staff Selection Commission and (ii) 66.66 Percent promotion through limited Departmental Competitive Examination	<p>Promotion through limited Departmental Competitive Examination:</p> <ul style="list-style-type: none"> <li>(a) Not less than five year's regular service in the grade of Postal/Sorting Assistants, Lower Selection Grade Officials, Stenographers in -</li> <li>- Post Offices, Railway Mail Service; or</li> <li>- Postal/Railway Mail Service, Divisional Offices, Circle Office; or</li> <li>- Foreign Post; or</li> <li>- Return Letter Offices; or</li> <li>- Postal Store Depots; or</li> <li>- Saving Bank Control Organisation; or</li> <li>- Internal Check Organisation of the Circle.</li> </ul>	<p>Group 'B' Departmental Promotion Committee (for considering confirmation)</p> <ol style="list-style-type: none"> <li>1. Post Master General/Director of Postal Services - Chairman</li> <li>2. Two Group 'A' officers nominated by the Chief Postmaster General, amongst them one should be in the grade of Director- Members</li> <li>3. Officer belonging to Scheduled Caste/ Scheduled Tribe of appropriate status Nominated by the Chief Postmaster General- Member</li> </ol>	Consultation with Union Public Service Commission not necessary

(10)	(11)	(12)	(13)	(14)
------	------	------	------	------

(b) (i) Not less than five years regular service in Postal Accounts Office in the grade of:

(a) Stenographers; or

(b) Junior Accountants;

Provided that they may opt for appearing in the Inspectors of Posts line in case of selection while appearing in the Inspectors Examination.

(ii) Not less than Nine years regular service in the grade of Lower Division Clerks in Postal Accounts Office:

Provided that they may opt for appearing in the Inspectors of posts line in case of selection while appearing in the Inspectors Examination.

Note 1: A candidate is allowed a maximum of four chances to appear in the Departmental Examination: Provided that the candidate, who secure more than 70 percent aggregate marks in fourth chance may be allowed one more chance as a special case:

Provided further that a candidate belonging to Scheduled Caste

Scheduled Tribe may subject to his eligibility be allowed a maximum of six chances to appear in the said Examination:

Provided further also that the said Scheduled Caste/Scheduled Tribe candidate shall, if he is successful at the said Examination in his fifth or sixth chance, be entitled to be appointed only to a post reserved for Schedule Castes or Schedule Tribes, as the case may be.

Note 2: Candidates who are serving or having served in Army Postal Service may be given such concessions in regard to age limit, maximum number of chances to appear in the Departmental Examination for appointment to those posts on obtaining the minimum qualifying marks as may be decided by the Central Government, from time to time.

-24-

(10)	(11)	(12)	(13)	(14)
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Note 3 : Syllabus for the Limited Departmental Competitive Examination and the percentage of marks required for qualifying the said Examination shall be as decided by the Department from time to time.

(FNO.64/98 SPB-NL)

(A. K. BABU)  
DIRECTOR (S.Y.E)  
DEPARTMENT OF EXAMINATIONS  
GOVERNMENT OF INDIA

To

The Manager  
Government Of India Press  
Ring Road,  
Mayapuri, New Delhi - 110 064

-25-

Copy forwarded for information and necessary action to:-

1. Lok Sabha Secretariat/Rajya Sabha Secretariat
2. Ministry of Law(Legislative Department), Shastri Bhawan, New Delhi
3. Department of Personnel & Training, North Block, New Delhi
4. All CPMsG/ PMsG
5. Director Postal Staff College, Ghaziabad
6. Principal, Postal Training Centres
7. PL-I/PE-II/SR Sections of the Department
8. Guard File.

  
(A. K. Dash)  
Director(Staff)

~~ANALYSSED~~ 26

Annexure-D

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G.I., Dept. of Per. & Trg., O.M. No. 36012/13/88-Estt. (SCT), dated 22-5-1989 and O.M. No. 36011/1/98-Estt. (Res.), dated 1-7-1998

**Subject:**—Reserved vacancies to be filled up by candidates lower in merit or even by relaxed standards—candidates selected on their own merits not to be adjusted against reserved quota.

As part of measure to increase the representation of SC/ST in the services under the Central Government, the Government have reviewed the procedure for implementing the policy of reservation while filling up reserved share of vacancies for Scheduled Castes and Scheduled Tribes by direct recruitment. The practice presently being followed is to adjust SC/ST candidates selected for direct recruitment without relaxation of standards against the reserved share of vacancies. The position of such SC and ST candidates in the final select list, however, was determined by their relative merit as assigned to them in the selection process. When sufficient number of suitable Scheduled Caste and Scheduled Tribe candidates were not available to fill up all the reserved share of vacancies, SC/ST candidates were selected by relaxed standards.

2. It has now been decided that in cases of direct recruitment to vacancies in posts under the Central Government, the SC and ST candidates who are selected on their own merit without relaxed standards along with candidates belonging to the other communities, will not be adjusted against the reserved share of vacancies. The reserved vacancies will be filled up separately from amongst the eligible SC and ST candidates which will thus comprise SC and ST candidates who are lower in merit than the last candidate on the merit list but otherwise found suitable for appointment even by relaxed standards, if necessary.

3. All Ministries/Departments will immediately review the various Recruitment Rules/Examinations Rules to ensure that if any provisions contrary to the decision contained in previous paragraph exist in such rules, they are immediately suitably modified or deleted.

4. These instructions shall take immediate effect in respect of direct recruitment made hereafter. These will also apply to selections where though the recruitment process has started, the results have not yet been announced unless in the Examination/Recruitment Rules or in the advertisement notified earlier there is a specific provision to the contrary, and the manner in which the SC/ST vacancies could be filled has been indicated.

**Clarification:**—The instructions contained in the above OM apply in all types of direct recruitment whether by written test alone or written test followed by interview or by interview alone.

2. The above OM and the O.M. No. 36012/2/96-Estt. (Res.), dated 2-7-1997 provide that in cases of direct recruitment, the SC/ST/OBC candidates who are selected on their own merit will not be adjusted against reserved vacancies.

27-  
21

3. In this connection, it is clarified that only such SC/ST/OBC candidates who are selected on the same standard as applied to general candidates shall not be adjusted against reserved vacancies. In other words, when a relaxed standard is applied in selecting an SC/ST/OBC candidates, for example in the age-limit, experience, qualification, permitted number of chances in written examination, extended zone of consideration larger than what is provided for general category candidates, etc., the SC/ST/OBC candidate are to be counted against reserved vacancies. Such candidates would be deemed as unavailable for consideration against unreserved vacancies.

[G.I., Dept. of Per. & Trg., O.M. No. 36011/1/98-Estt. (Res.), dated 1-7-1998.]

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G.I., Dept. of Per. & Trg., O.M. No. 22038/1/88-Estt. (D),  
dated 1-2-1990

*Subject:—Non-functional Selection Grade in Group 'A' services—SC/ST officers to be included in the select list even if they do not fulfil the prescribed criteria.*

A reference is invited to this Department's O.M. No. 28038/1/88-Estt. (D), dated 9-10-1989, laying down the procedure and criteria to be followed by the Selection Committee for selection for appointment to the non-functional Selection Grade in Group 'A' Services.

2. It has since been decided that SC/ST Officers considered for being appointed in their turn to posts in the non-functional selection grade against available vacancies may be included in the select list even if they do not fulfil the criteria laid down in the aforesaid OM, provided they are not considered unfit by the Selection Committee.

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G.I., Dept. of Per. & Trg., O.M. No. 36012/23/96-Estt. (Res.),  
dated 22-7-1997

*Subject:—Lower qualifying marks/lesser standard of evaluation for SC/ST candidates in departmental qualifying/competitive examinations not permissible.*

The undersigned is directed to say that in terms of instructions contained in O.M. No. 8/12/69-Estt. (SCT), dated 23-12-1970, O.M. No. 36021/10/76-Estt. (SCT), dated 21-1-1977, and Para. 6.3.2. of the DPC Guidelines circulated *vide* O.M. No. 22011/5/86-Estt. (D), dated 10-4-1989, certain relaxations/concessions in the matter of qualifying marks/ standards of evaluation of performance are to be made in favour of candidates belonging to the Scheduled Castes and the Scheduled Tribes while considering them for promotion.

2. The validity of such lower qualifying marks/lesser standards of evaluation was called into question in Courts in the context of the judgment of the



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No. A-34012/4/2006-DE

Government of India

Ministry of Communications & Information Technology  
Department of Posts

Annexure - E  
Annexure I  
26 DEC 2006  
21  
Dak Bhavan, Sansad Marg,  
New Delhi - 110 001  
Dated the 14<sup>th</sup> December 2006

To

✓ All Heads of Circles

Sub: Calendar of Departmental Examination to be held in the year 2007.

Sir,

I am directed to forward herewith the calendar of Departmental Examinations (Annexure I) to be held in the year 2007 against the vacancies available, if any. Detailed timetable is given in Annexure II.

2. It is requested that wide publicity may please be given to this calendar and it may please be brought to the notice of all concerned with a view to motivating maximum possible number of candidates for applying in time and preparing themselves for various examinations.

3. It is stated that any correspondence seeking clarification regarding eligibility of candidates for admission to any of these examinations, syllabus of the examinations etc. may please be made with the concerned Staff Branch of the Directorate and not with the DE Branch.

4. (i) Out of the list of examinations indicated in Annexure I, the following examinations will be the Centralised Examinations and these examinations will be conducted by DE Section. DE Section will handle the work relating to paper setting, translation, moderation, evaluation of answer sheets, finalisation of tabulation of marks, declaration of result and all decisions on the representations/applications under RTI in respect of Inspector Posts Examination and PS Group 'B' Examination.

(ii) The details of the procedure required to be followed in respect of these two aforesaid departmental examinations are spelt out in the following paragraphs:-

(a) The notification of holding the examination and calling for applications must be issued by the Circle well in time and it must invariably indicate the number of vacancies, category-wise for the competitive examinations of Inspector of Posts and P.S. Group 'B' Examination.

(b) A copy of the notification of holding the examination issued by the Circle Office must be endorsed to the DE Section.

(c) Approximate requirement of question papers based on the number of candidates likely to appear in the examination may be worked out. The names of the Centres and requirements of question papers for each of the Centres so named may kindly be indicated in multiples (next higher) of 10 for each question paper. The name, telephone number and official address of the officer of the Circle Office nominated for receiving the question papers may be sent to this office along with the requirement of question papers. This information should be sent to the DE Branch positively so as to reach as per the prescribed date indicated in Col. 5 of Annexure I. The printed question papers will be sent by this office to be concerned nominated officers so as to enable them to send it to the concerned centres of examination well in time. The Heads of Circles are, therefore, requested to ensure that there is no delay under any circumstances in furnishing of this

True Copy  
Dr. C.P.S.  
Advocate

information. The names of the Centres along with the names of the Supervisory Officers as well list of permitted candidates may also be sent so as to reach this office positively by the date indicated in Col. 6 of Annexure I. It is, therefore, requested that the names and addresses including telephone numbers of officers, nominated/authorised to receive question papers in respect of I.P. Examination and P.S. Group 'B' Examination are furnished to this office immediately.

(d) As soon as the examination is over, the Tabulation Sheets duly authenticated by competent officers clearly indicating the roll numbers, names of the candidates, particulars of SC/ST candidates will be prepared by the same and will be sent to this office by the prescribed date indicated in Col. 7 of Annexure I. It may please be noted that any delay in sending the Tabulation Sheet to this office will delay the announcement of result and will, therefore, be viewed seriously. Other relevant information, such as list of Provisional Candidature, list of APS Candidates participating in the Circle and outside the circle, use of unfair means, exemption from appearing in a particular paper etc. may also invariably be shown in the Tabulation Sheets. The names of the candidates should be indicated Roll-Number-wise in serial order.

(e) Decision regarding finalisation of provisional candidature may please be taken at the earliest possible without waiting for holding of examination. It is desired that the decision in this regard is taken before the tabulation sheet is sent to this office so as to reduce the number of provisional candidates to the minimum possible extent and under no circumstances such cases should be kept pending beyond two weeks from the date of holding examination unless there are very exceptional and unavoidable circumstances, which may be explained to this office invariably.

5. It is informed that here-in-after LSG and HSG II Examinations have been discontinued vide Directorate letter No.137-4/2006-SI B.II dated 30.5.2006 and shall therefore not be conducted.

6. The Circle will conduct the other departmental examinations as mentioned in the enclosed schedule. Necessary orders for paper setting of the decentralized examinations amongst various circles will be issued shortly by DE Section. It may be noted that holding of these decentralized examinations involve entire work of the paper setting, Hindi translation, moderation, appointment of examiners, evaluation of answer sheets, making entries in tabulation sheets, declaration of result and deciding representations relating to the examinations and will be carried out at the Circle level.

7. It may be please be ensured that the results of the decentralised examinations are announced by the Circles positively within the stipulated dates as mentioned in the Calendar. A copy of the result so announced should also be sent to this office. In case of any delay in the announcement of the result, the reasons for delay and remedial measures taken to avoid such delays in future may be brought to the notice of the Directorate. All subsequent correspondence regarding communication of marks, retotalling and verification of marks etc. in respect of all decentralised examinations will be done by the Circle Offices.

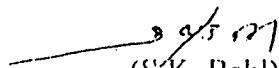
8. In cases where no vacancy exists or the examination is not likely to be held for any other reason(s), the facts should clearly be mentioned in the forwarding letter the Calendar of Examinations to the divisional/lower offices. This may also be brought to the notice of the Directorate.

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9. It may please be ensured that the time schedule, as indicated in the columns of the Annexures attached with letter are strictly adhered to and timely action is taken at all stages without waiting for any reminder from this office.
10. Receipt of this letter may kindly be acknowledged.
11. Hindi version of this letter will follow.

Yours faithfully,

  
(S.K. Bahl)  
Assistant Director General (DE)  
Tel: 23096039, 23036264, 23036441

Encl: As above.

Copy to:

1. Addl. DG of APS (APS I), Quartermaster General's Branch, Army Headquarters, West Block III, R.K. Puram, New Delhi -110066.
2. Director (Staff), Department of Posts, New Delhi.
3. Director (PA-Admin.), Department of Posts, New Delhi.
4. SPG Section/SPB-I Section/SPB-II Section
5. Director, Postal Staff College, Ghaziabad
6. All Principals, Postal Training Centres
7. Hindi Section for Hindi version
8. SO's Guard file.

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Name of Examination	Exam scheduled to be held on	Last date for submission of applications by candidates	Last date for sending of applications to Circle Office	Intimation to Directorate about approximate No. of candidates and requirement of Question Papers and Name of authorized officer to receive Question Papers	Date by which list of Centres of Exam with names of Supervisors to be sent to Directorate	Last date of sending Tabulation Sheet to the Directorate	Expected Tentative date of announcement of result
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1. Confirmation Exam for DR Jr. Accountants in PAO	21st-23rd April, 2007	16.03.2007	30.03.2007	Not required	Not required	Not required	30.06.2007
2 & 3. Exam for LGOs for PAs/SAs Cadres & PAs Cadre in CO/ROs	29th April, 2007	23.03.2007	06.04.2007	- do -	- do -	- do -	31.07.2007
4. LDCs to Jr. Accountants in PAO	4th-6th May, 2007	06.04.2007	13.04.2007	- do -	- do -	- do -	31.07.2007
5. PO & RMS Accountants	13th May, 2007	17.04.2007	25.04.2007	- do -	- do -	- do -	31.08.2007
6. Gr. D/Sorters as LDCs in PAO	26th-27th May, 2007	27.04.2007	04.05.2007	- do -	- do -	- do -	31.08.2007
7. Matriculate Gr. D/Sorters as LDCs in PAO	9th-10th June, 2007	11.05.2007	18.05.2007	- do -	- do -	- do -	30.09.2007
8. Inspector of Posts Examination, 2007	10th-12th August, 2007	23.03.2007	06.04.2007	17.04.2007	11.05.2007	31.08.2007	31.01.2008
9. PS Group 'B' Examination, 2003-2006	29th-30th Sept, 2007	30.04.2007	15.05.2007	25.05.2007	25.06.2007	10.10.2007	29.02.2008
10. Confirmation Exam for DR Jr. Accountants in PAO	1st-3rd December, 2007	02.11.2007	10.11.2007	Not required	Not required	Not required	31.01.2008

HOUR

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PAPER/SUBJECT

DAY &amp; DATE

## 1. DEPARTMENTAL CONFIRMATION EXAM FOR DIRECT RECRUIT JUNIOR ACCOUNTANTS IN PAO

I. Precis & Grammar (Without Books)	Saturday, the 21st April, 2007	10.00 AM to 1.00 PM
II. Postal Accounts etc. (With Books)	Sunday, the 22nd April, 2007	10.00 AM to 1.00 PM
III. Money Order A/Cs etc. (With Books)	Monday, the 23rd April, 2007	10.00 AM to 1.00 PM

## 2 &amp; 3. EXAMINATION FOR LGOs FOR PAs/SAs CADRES &amp; LGOs FOR PAs CADRE IN COs/ROs.

I. Essay, General English/General Hindi & Grammar (Without Books)	Sunday, the 29th April, 2007	9.00 AM to 11.00 AM
II. Arithmetic (Without Books)	Sunday, the 29th April, 2007	12 Noon to 2.00 PM
III. P&T Manual & Guide (With Books)	Sunday, the 29th April, 2007	3.00 PM to 5.00 PM

## 4. LDCs to JUNIOR ACCOUNTANTS IN PAO EXAMINATION

I. Precis writing, drafting etc. (Without Books)	Friday, the 4th May, 2007	10.00 AM to 1.00 PM
II. Optional Subjects (With Books)	Saturday, the 5th May, 2007	10.00 AM to 1.00 PM
III. Optional Subjects (With Books)	Sunday, the 6th May, 2007	10.00 AM to 1.00 PM

## 5. PO &amp; RMS ACCOUNTANTS EXAMINATION

I. (With Books)	Sunday, the 13th May, 2007	10.00 AM to 1.00 PM
II. (With Books)	Sunday, the 13th May, 2007	2.00 PM to 5.00 PM

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6. DEPARTMENTAL EXAMINATION FOR PROMOTION OF GR. D/ SORTERS AS LDCs IN PAO

I. Simple English or Hindi (Without Books)	Saturday, the 26th May, 2007	10.00 AM to 11.00 AM
II. Arithmetic (Without Books)	Saturday, the 26th May, 2007	2.00 PM to 3.00 PM
III. Typing test or General Rules & Regulations for Sorting candidates.	Sunday, the 27th May, 2007	10.00 AM to 1.00 PM

7. DEPARTMENTAL EXAM. FOR PROMOTION OF MATRICULATE GR. D/ SORTERS AS LDCs IN PAO

I. English or Hindi & General Knowledge (Without Books)	Saturday, the 9th June, 2007	10.00 AM to 12.30 PM
II. Arithmetic and Tabulation (Without Books)	Sunday, the 10th June, 2007	10.00 AM to 12.30 PM
III. Typing Test	Sunday, the 10th June, 2007	2.00 PM onwards.

8. EXAMINATION FOR PROMOTION TO THE CADRE OF INSPECTOR OF POSTS

I. Paper - I (Without Books)	Friday, the 10th August, 2007	10.00 AM to 1.00 PM
II. Paper - II (Without Books)	Friday, the 10th August, 2007	2.00 PM to 5.00 PM
III Paper-III (With Books)	Saturday, the 11th August, 2007	10.00 AM to 1.00 PM
IV Paper -IV (With Books)	Saturday, the 11th August, 2007	2.00 PM to 5.00 PM
V. Paper -V (Without Books)	Sunday, the 12th August, 2007	10.00 AM to 1.00 PM

9. PS GROUP 'B' EXAMINATION, 2003-06

29th-30th September, 2007. Details will be intimated later on

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10. DEPARTMENTAL CONFIRMATION EXAM. FOR DIRECT RECRUIT JUNIOR ACCOUNTANTS IN PAO

I. Precis & Grammar (Without Books)	Saturday, the 1st December, 2007	10.00 AM to 1.00 PM
II. Postal Accounts etc.	Sunday, the 2nd December, 2007	10.00 AM to 1.00 PM
III. Money Order A/Cs etc. (With Books)	Monday, the 3rd December, 2007	10.00 AM to 1.00 PM

NOTICE

From - G. Beishya  
Sv. C.G.S.C  
C.A.T.

Dated - 9.8.07

To :-

Please find herewith a copy of written statement along with documents filed by the respondents in connection with O.A. NO. 38 of 2007.

Kindly acknowledge the same.

Received by

Undertake to serve  
Gurudam Singh  
Solicitor